



**GOVERNMENT OF INDIA**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI**  
**OBJECTION LIST**

**The following Petitions/Applications/Reply/Appeals are suffering from defects. The concerned Advocates Stakeholders/Authorised Representatives are requested to remove the defects immediately.**

| S.No. | DAIRY NO. | DAIRY DATE | CASE DETAILS  | IBC/ COMPANIES                 | COUNSEL NAME<br>S/Shr/Ms/M/s    | DEFECTS   |
|-------|-----------|------------|---|--------------------------------|---------------------------------|---|
| 1     | 1012      | 23-Feb-18  | Sachin Singh V/s M/S Radikal Foods Limited  | Section 9                      | Gurpreet Singh G.S Law Attorney | About Less than 1 Lac   |
| 2     | 2169      | 17-Apr-18  | Magnum Ventures Limited v/s Sehgal Packaging Private Limited                      | Section 9                      | Shobhit Nanda                   | Page No. 59, 61, 63, 65, 67, 69, 71, 112 to 118 amount cut  |
| 3     | 2233      | 19-Apr-18  | M/s Xionn Versus M/s Aman Hospitality Private Limited                             | CP.No. 1050/2016               | Suman Doval                     | Flued in Index and advance service to the opposite party  |
| 4     | 5277      | 30-May-18  | Dinkar Dogra v/s S.P Contracts Pvt. Ltd. & ORS                                    | C.P. No. 29 (ND)/2016          | Manjit Singh Ahluwalia          | Page No. 5 to 9, 10, 12, 14 Font Small  |
| 5     | 3869      | 11-Jun-18  | Abhinandan Kumar v/s MVL Ltd.   | Section 7                      | Sachin Jain                     | Page No. 43, 45, 46. 47. 48, 50 – 60 Not clear  |
| 6     | 3966      | 13-Jun-18  | Power2SME Private Limited v/s Allied Strips Limited & Ors.                        | IB No. 46/(PB)/2018            | Digamber Singh                  | Page No. 7 & 8 – Font Small, Page No. 24, 25, 96, 97 – Blank, 212, 213, 234, 235, 238, 245, 247 to 258, 260 – Not Clear, Page No. 7 to 12, 14, 20 – 26, 28 – 35, 39 – 43, 47 – 50 – Not Clear |
| 7     | 7014      | 2-Jul-18   | Mrs. Veena Kohli and Ors. Versus Jey Kay Private Limited and Anr.                 | Appeal No. 31/59/PB of 2018    | Nandita Rao                     | Estamp Date is not matched with affidavit   |
| 8     | 4199      | 2-Jul-18   | M/s Apt Packaging Limited v/s M/s Sheon Skincare Pvt. Ltd                         | IB No. 306/(ND)/2017           | Navjit Singh                    | Page No. 103 to 105 Not Clear, Page No. 26 Missed   |
| 9     | 7231      | 6-Jul-18   | Acropolymers Pvt. Ltd   | C.P. No. 203/241/242 (ND)/2018 | R & R Legal                     | Fluid in Index Page No. 107, 108, 109   |
| 10    | 4747      | 18-Jul-18  | BRIJ MOHAN SAHNI V/S. PAWAN BUILDWELL PVT. LIMITED                                | IB/197/ND/2018                 | ARUN CHADHA                     | 11,16-18,45 NOT CLEAR PAGES   |
| 11    | 5312      | 3-Aug-18   | CPM India Sales & marketing Pvt. Ltd v/s Bharti Airtel Ltd.                       | IB No. 71 (PB)/2018            | Aditya Narain                   | Page No. 13, 25, 28, 29, 30, 33, 108, 110, 114, 116, 121 – 122, 127 – 130, 139 – 140, 162 – 167, 189 – 194, 216 – 224, 226, 257, 298 – 300 – These pages are Repeated                         |
| 12    | 6363      | 6-Sep-18   | Mr. Nitin Khandelwal v/s Maini Construction Equipments Pvt. Ltd                   | C.A. No. 741/2018              | PBA Srinivasan                  | Page 15 to 46 Not Clear   |
| 13    | 6445      | 7-Sep-18   | Dharam Pal Singh & Ors. v/s M/s Grand Venezia Commercial Towers Ltd.              | IB No. 243 (PB)/2018           | Priyadarshi Chaitanyashil       | Page No. 54 Not clear, Page No. 94 to 100 Not clear   |
| 14    | 7140      | 27-Sep-18  | Shri Krishan Garg Versus AVS Contractors Pvt. Limited                             | IB-887(PB)/2018                | Rajesh Goswami                  | Sign on Written Submissions 26-89 English Translations  |
| 15    | 9968      | 12-Oct-18  | RELIGARE ENTERPRISE LTD VS ANR SECURITIES PVT LTD                                 | IB-1379-PB-2018                | KUNAL CHATERJI                  | HARD COPY NOT COMPLETE  |
| 16    | 8238      | 25-Oct-18  | Ansai Lotus Melange Projects Pvt. Ltd. V/s. Majestic Properties Pvt. Ltd.         | Section-7                      | Siddharth Sharma                | Pages Missing-80-90   |
| 17    | 8259      | 26-Oct-18  | Jaswant International Private Limited Versus Cllina Care Overseas Private Limited | IB No. 1060/2018               | Sandeep Mahajan                 | Page 7 Missed   |
| 18    | 8315      | 29-Oct-18  | Religare Finvest Private Limited and Mland Wears Private Limited                  | Section 60 (5)                 | Kunal Chatterji                 | Page 164-194 Missed, 217-220 NOT CLEAR AND 238 PAGE NOT IN SEQUENCE   |
| 19    | 8450      | 30-Oct-18  | Col. Sanjeev Dalal (Retd.) v/s International Recreation & Amusement Limited       | Ib No. 1084 (PB)/2018          | Mohd. Nazim Khan                | Page No. 38 Not clear, Page No. 44 wrong arranged, Page No. 87 – Translate, Page No. 88 – Translate   |
| 20    | 11052     | 1-Nov-18   | DINKAR DOGRA V/S SP CONTRACTS PVT LTD   | CP NO.29/ND/16                 | MANJIT SINGH AHLUWALIA          | 41,42,60, 61-63,82 ALL PAGES NUMBERING WRONG  |
| 21    | 11057     | 1-Nov-18   | MSCRI BEL PVT. LTD.   | CP/201/252/ND/2018             | HIMANSHU SHARMA                 | SUPPORTING AFFIDAVIT  |
| 22    | 11047     | 1-Nov-18   | National Industrial Corporation Limited   | CP No. 355/14/ND 2018          | Nikhil Jain                     | Page 19-20 Not Clear  |
| 23    | 8616      | 2-Nov-18   | State Bank of India Versus M/s Surya Pharmaceutical Limited                       | C.P.No. IB 904 (PB)/2018       | Harvinder Kumar Jatana          | Page 6-8 not clear  |
| 24    | 8778      | 12-Nov-18  | Northern Freight Carriers (Delhi) v/s Super Floorings Pvt. Ltd                    | IB No. 1074 (ND)/2018          | Shikha Sapra                    | Index Fluid in Page No. 63 to 69 Amount cut   |
| 25    | 8790      | 13-Nov-18  | Stressed Assets Stabilisation Fund v/s JK Knit India Ltd                          | IB No. 1075/ND/2018            | Vibhav Mahajan                  | Many pages required translation, true copy and sign required on the petition  |

|    |       |           |  |                             |                                     |   |
|----|-------|-----------|--|-----------------------------|-------------------------------------|---|
| 26 | 8861  | 14-Nov-18 | IFCI Limited v/s Hi-Point Investment & Finance Private Ltd.                    | IB No. 478 (ND)/2017        | ASA Legal Services LLP              | Page No. 20 to 26, 38 to 51 not clear   |
| 27 | 8923  | 15-Nov-18 | Jai Mahakal Logistics v/s Mahendra Kumar Khandelwal                            | C.P. No. 202 (IB)/2017      | Mrinal Bharat Ram                   | Page No. 80, 83, 155 Not clear, Fluid in Page - 1   |
| 28 | 8999  | 16-Nov-18 | M/s Triumph Concepts (India) Pvt. Limited                                      | IB-1318 (ND)/2018           | Varun Kumar Chopra, VKS Law Offices | 25-33 not Clear   |
| 29 | 11587 | 19-Nov-18 | Wukai Song v/s M/s DO Mobile India Pvt Ltd and Ors.                            | CP/377/241/PB/2018          | Advocates and Legal Consultants     | After 61 no. sign missed on Respondent, page numbering, 41A to 41 C, 44, 46, 47, 48, 50 Not clear |
| 30 | 11667 | 20-Nov-18 | Harsh Petroleum Limited  | Section 14 (1)              | Narendra Kumar Surana               | First it should be filed in ROC   |
| 31 | 11708 | 22-Nov-18 | ACROSS MARKETING SERVICES  | SECTION 252                 | LAKSHMI GURUNG                      | PAGE NO. 3 DIM  |
| 32 | 11683 | 22-Nov-18 | Perfect Builder and Developers Pvt. Limited Versus ROC, Delhi                  | CP No. 603 (ND) of 2018     | Yogesh Chhabra                      | Page 25-30 not clear  |
| 33 | 9363  | 27-Nov-18 | WHITE METALS LTD.  | IB/160/PB/18                | UK SINGHAL                          | OBJECTION DOCS  |
| 34 | 9405  | 27-Nov-18 | IND ALUSYS INDUSTREIS LTD  | IB/745/ND/2018              | SINGH LAW CHAMBERS                  | PG NO. 06 NOT VISIBLE   |
| 35 | 11843 | 27-Nov-18 | BENNY IMPEX PVT LTD  | CP/268/441/ND/2018          | KARA NAGIA                          | INDEX MISSING   |
| 36 | 9400  | 27-Nov-18 | APOLO METLUS PVT LTD   | SECTION 9                   | KARAN GANDHI                        | PETITION NOT SIGN   |
| 37 | 11854 | 27-Nov-18 | AMKODOR INDIA JV PVT LTD VS ROC  | CP-567-252-ND-2018          | NIRBHAY KUMAR                       | 22,33, SOFT COPY NOT CLEAR  |
| 38 | 11840 | 27-Nov-18 | Krisant Breweries Ltd. V/s. Amar Pal Singh                                     | CP. No. 13/441/ND/2018      | Amit Kumar                          | Index Numbering Wrong   |
| 39 | 11901 | 28-Nov-18 | SUNITA JAIN VS DEEPAK JAIN   | CP/344//241/18              | RADHIKA ARORA                       | PG NO. 222-223  |
| 40 | 9471  | 28-Nov-18 | SUMAN KUMAR SHARMA   | IB/609/ND/2018              | VARUN SNGH                          | PG-20 TO 22 , 36 NOT CLEAR  |
| 41 | 11910 | 28-Nov-18 | SHUMANTO GUPTA   | CP/408/17                   | SUNIL BHATNAGAR                     | PG- 47-40 NOT CLEAR PAGE NO. MISSING  |
| 42 | 11929 | 28-Nov-18 | ROC VS APOORVA LEASING FINANCE INVESTEMT COMPANY LTD                           | CP/179/271-272/ND/2018      | HENNA GEORGE                        |   |
| 43 | 11939 | 28-Nov-18 | SCHEME OF AMALGAMATION AND RISHAB TEA CO PVT LTD                               | CAA-130-PB-2018             | SATYAMOORTHY                        | 8260  |
| 44 | 11937 | 28-Nov-18 | Milestone Safeshelter Pvt. Ltd. V/s. Mileston Devprojects Pvt. Ltd.            | CA No.156/ND/2018           | B. Mishra                           | Pages Not Clear-6,7-13  |
| 45 | 11923 | 28-Nov-18 | ROC V/s. Apoorva Leasing Finance & Investment Company Limited                  | CP. No. 179/271-272/ND/2018 | Henna George                        | Wrong Arrange-38,47   |
| 46 | 9477  | 28-Nov-18 | GULSHAN SETHI  | IB/1298/ND/18               | ARJUN KANT                          | WRONG DOCS.   |
| 47 | 11952 | 29-Nov-18 | PALE HOLDING   | CP/234/14/2018              | NEERAJ SRIVASTAVA                   | PAGE NO. 5 MISSING  |
| 48 | 9533  | 29-Nov-18 | POOJA KAPOOR AND ORS.  | IB/316/ND/2018              | MADHU JUNEJA                        | SUPPORTING AFFIDAVITS MISSED WIH REPLY AND INDEX  |
| 49 | 11970 | 29-Nov-18 | DIN KANN DUGRA   | CP/29/ND/2016               | MANJIT SINGH                        | PG-5 AND 6 ARE MISSED   |
| 50 | 11972 | 29-Nov-18 | S.G AND SONS PVT LTD   | CP/307/ND/2017              | MSK AND ASSOCIATES                  | TRUE COPY AND STUMP SIGN  |
| 51 | 11967 | 29-Nov-18 | TATA TELESERVICES LTD. V/S. BHARTI AIRTEL LIMITED                              | CP/98/PB/2018               | DINESH SINGH                        | PAGE-3, NOT CLEAR   |
| 52 | 11969 | 29-Nov-18 | ISS GOLDEN DEVELOPERS PVT LTD  | CP/62/252/ND/2018           | PRASAHT KUMAR                       | FLUID IN INDEX  |
| 53 | 9320  | 29-Nov-18 | COLUMBIA PETROCHEM PVT. LTD. V/S. PETROTUBE INDIA LIMITED                      | IB/343/ND/2017              | RISHI KAPOOR                        | 1177-1180,1217,1221,1222,1229,1236,1909,1063  |
| 54 | 11985 | 29-Nov-18 | GYAN KUNJ COLONIZERS PVT LTD AND SUPRATIK PARKS PVT LTD                        | CAA-157-ND-2018             | D SINGH                             | DOCS WRONG  |
| 55 | 9542  | 30-Nov-18 | Small Industries Development Bank Of India V/s. Delicious Coco Water Pvt. Ltd. | IB/575/ND/2017              | ASA Legal Services LLP              | Pages Not Clear-36,43,45,51-52  |
| 56 | 9556  | 30-Nov-18 | Aluminium Udyog V/s. Parnika Commercial And Estate Pvt. Limited                | IB/488/ND/2018              | Sameer Rastogi                      | Pages Not Clear-1,6-7,10,   |
| 57 | 12240 | 6-Dec-18  | AGARWAL MEADOWS PVT. LTD.  | CA/CAA/172/PB/2018          | PRABHU SINGH                        | PG-181 MISSED OBJECTION   |
| 58 | 9970  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                                | IB/1379/PB/2018             | KUMAL CHATTERJI                     | 27 PAGE BLANK AFFIDAVIT, COPY MISSED  |
| 59 | 9965  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                                | IB/1177/PB/2018             | KUMAL CHATTERJI                     | PAGE NO-3 MISSED  |
| 60 | 9953  | 10-Dec-18 | RELIGARE FINVES LT AND TORUS BUILDCOM PVT LTD                                  | IB-668(PB)18                | KUNAL CHATTERJI                     | HARD COPY NOT COMPLETE  |
| 61 | 9956  | 10-Dec-18 | Religare Finvest Ltd Vs Platinum Infrastructure                                | IB669(PB)2018               |                                     |   |
| 62 | 9960  | 10-Dec-18 | RELIGARE FINVEST LTD AND VITOBA REALTORS PVT LTD                               | IB-1178(PB)18 60 (5)        | KUNAL CHATTERJI                     | 193-199 MISSING   |
| 63 | 9982  | 10-Dec-18 | Pro Sportify Pvt. Ltd. V/s. Vivid IT Solutions Pvt. Ltd.                       | IB/1091/ND/2018             | Akash Shinghal                      | Pages Not Clear-33,49,51,53,56,57,58  |
| 64 | 9950  | 10-Dec-18 | RAHEEM INDUSTREIS VS ANVRA SECURITIES PVT .LTD                                 | IB/586/ND/2018              | SIMRAN JYOT SINGH                   | PG-3-4 MISSSING   |
| 65 | 9954  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                                | IB/668/PB/2018              | KUMAL CHATTERJI                     | WRONG DOCUMENTS   |
| 66 | 9969  | 10-Dec-18 | RALIGARE FINVEST LTD AND ANR SECURITES PVT .LTD                                | IB/1379/PB/2018             | KUMAL CHATTERJI                     | WRONG SOFT COPY   |
| 67 | 9961  | 10-Dec-18 | RELIGARE FINVEST LTD AND VITOBA REALTORS PVT                                   | IB-1178(PB)18 60 (5)        | KUNAL CHATTERJI                     | SOFT COPY WRONG   |
| 68 | 10061 | 11-Dec-18 | RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD.            | IB/670/PB/2018              | KUMAL CHATTERJI                     | PG-118-121 NOT CLEAR 178-183 WRONG ARRANGE  |
| 69 | 10060 | 11-Dec-18 | RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD             | IB/670/PB/2018              | KUMAL CHATTERJI                     | 119-122NO CLEAR TRUE COPY MISSED 169-184 WRONG ARRANGE  |

|     |       |           |   |                              |  |   |
|-----|-------|-----------|---|------------------------------|--|---|
| 70  | 10072 | 11-Dec-18 | STATE BANK OF INDIA VS NAVYAGA CONSULTANCY PVT LTD                              | IB/461/PB/2017               | PRIYA DARSHI BERJEE                    | PG-55,58,59,61 MISSED WRONG SOFT ARRANGE  |
| 71  | 12330 | 11-Dec-18 | Neeraj Gupta v/s AT Equipments Pvt. Ltd   | C.P. No. 213/241/242/ND/2018 | RKG Law Associates                     | Page No. 11 to 13, 18 – Not clear   |
| 72  | 10100 | 11-Dec-18 | STORE SUPPLY INDIA AGENCY VS I.E TRADING COMPANY PVT LTD                        | IB/493/ND/2018               | Sanjay Agarwal                         | Affidavit Notary/Estamp notary  |
| 73  | 12422 | 12-Dec-18 | ADHUNIV REALATORS PVT LTD   | CAA-35-PB-2018               | B MISHRA                               | INDEX IS BLUR ALMOST PAGES ARE NOT CLEAR  |
| 74  | 10167 | 12-Dec-18 | Ahluwalia Contracts (India) Ltd. V/s. Green Max Estates Pvt. Ltd.               | Section-9                    | Rishi Kapoor                           | Pages Missing-24,57,89  |
| 75  | 12435 | 13-Dec-18 | Ankur Buildtech Pvt. Ltd. V/s. Ganesh Contractors & Colonisers Pvt. Ltd.        | CA(CAA)175/PB/2018           | Saurabh Kalia                          | 16,231-232,174,A4-Paper Original Set  |
| 76  | 10192 | 13-Dec-18 | Abhay Agarwal(HUF) Vs Crown Realtech Pvt Ltd                                    | Section 7                    | Meenakshi Singh/ Sudhanshu Suman       | Pg no. 32-36, 37,42   |
| 77  | 10193 | 13-Dec-18 | Akanasha Agarwal Vs Crown Realtech Pvt. Ltd                                     | Section 7                    | Meenakshi Singh/ Sudhanshu Suman       | Pg no. 42-43 missing (DD Mistake)   |
| 78  | 10223 | 13-Dec-18 | Kapil Arora V/s. Morpheus Developers Pvt. Ltd.                                  | IB/949/PB/2018               | Rakesh Kumar                           | Page-6 Not Clear  |
| 79  | 10234 | 14-Dec-18 | Realfin Solutions Pvt. Ltd. V/s. Nikhil Footwears Pvt. Limited                  | IB/1024/ND/2018              | Anand Mohan Mishra                     | 40-42, Page Not Clear   |
| 80  | 12469 | 14-Dec-18 | Digital Think (India) Pvt. Ltd. V/s. Convergys India Services Pvt. Ltd.         | CA(CAA)05/PB/2017            | CA Vineet K Chaudhary                  | 18-21, Pages Not Clear  |
| 81  | 10267 | 14-Dec-18 | Portrait Advertising Marketing Pvt. Ltd. V/s. Mother Pride Dairy Pvt. Ltd.      | CP. No. 11(B)1180/ND/2018    | Sushil K Tekriwal / Dr. Mamta Tekriwal | 187-217 Pages Cut / Supporting Affidavit  |
| 82  | 12486 | 14-Dec-18 | Leela Lace Holding Pvt. Ltd. V/s. PSB Finance & Investments India               | CP. No. 69/59/ND/2018        | Shobhit Srivastava                     | 6,10,12,25,24, Missing Page   |
| 83  | 12487 | 14-Dec-18 | Shiraz Siddique V/s. Hospals India Pvt. Limited                                 | CP. No. 431OF2018            | Sulaiman Mohd. Khan                    | 59,84,93,108,112,114-Missing Pages  |
| 84  | 10266 | 14-Dec-18 | AU Small Finance Bank Ltd Vs Prabhu Shanti                                      | CA No. 1028/PB/2018          | Preet Pal Singh Nijjar                 | Pg 27 Not clear   |
| 85  | 10226 | 14-Dec-18 | Punjab National Bank V/s. Samtel Color Limited                                  | IB/132/PB/2017               | Shivani Kadam                          | 25,26 (Pages Missing)   |
| 86  | 10327 | 17-Dec-18 | Power2SME Pvt. Ltd. V/s. Uttam Strips Limited                                   | IB/137/ND/2018               | Sanjay Gupta                           | 23 Missing  |
| 87  | 12515 | 17-Dec-18 | Plaksa Solutions Pvt. Ltd. V/s. ROC   | CA No. 1082/252/ND/2018      | Sakshi Mehley                          | Page-6 Missing  |
| 88  | 10363 | 17-Dec-18 | Seth Dua & Associates V/s. Nangloi Water Services Pvt. Ltd.                     | CP. No. 1638of2018           | Manik Vedyia                           | True Copy Stamp & Signed In Duplicate Set / Pg-39 Wrong Arrange                   |
| 89  | 12537 | 17-Dec-18 | RoC Vs Approva Reasing Pvt Ltd  | 179/271/272/ND/2018          |  |   |
| 90  | 10367 | 18-Dec-18 | Sunrise 14 A/S. Denmark V/s. Metalore Overseas Pvt. Limited.                    | IB/832/PB/2018               | Ranjana Roy Gawai                      | Page-5 Are Not Match In Original Set  |
| 91  | 10370 | 18-Dec-18 | Manjula Khullar & Ors. V/s. Krish Shalimar Projects Pvt. Limited                | IB/1148/PB/2018              | Praveen Kumar Aggarwal                 | Page-5-7 Missing  |
| 92  | 10419 | 18-Dec-18 | Indus Container Lines Pvt Ltd V/s. Geo Express Pvt Ltd                          | IB/625/ND/2017               | D.N. Chaturvedi & Knaishk Arora        | 17,18 Missing, 23-27 not clear  |
| 93  | 10426 | 18-Dec-18 | Shri Amit Kumar Malik v/s Kindle Developer pvt ltd                              | IB/470/ND/2017               | Kashi Viswanathan Sivaraman            | 27, page 32 cut page 27 not clear   |
| 94  | 10438 | 18-Dec-18 | Saroj Devi And Anr. V/s. Supertech Limited                                      | IB/1522/ND/2018              | Rishi Kapoor                           | Page Missing-28   |
| 95  | 12605 | 19-Dec-18 | ARN Infrastructure India Limited V/s. ROC                                       | CA No.1021/252/ND/2018       | Vivek Singh                            | Page-157 Not Clear / True Copy / Page-133,137-Translated Copy                     |
| 96  | 10485 | 19-Dec-18 | Parisha Shodhan V/s. Educomp Raffels Higher Education Limited                   | IB/1232/ND/2018              | Priyadarshi Gopal                      | Page-78 Missing   |
| 97  | 10455 | 19-Dec-18 | GAY Printers V/s. Pawan Buildwell Pvt. Ltd.                                     | IB/301/2017                  | AKJ Law Associates                     | True Copy Missing   |
| 98  | 12617 | 19-Dec-18 | A.N Realty Pvt. Limited. V/s. ROC   | CA No. 422/252/ND/2018       | CS Ranjan Kumar Jha                    | Page-2 Not Clear In Soft Copy   |
| 99  | 10463 | 19-Dec-18 | Hindustan Paper Corporation Limited   | IB/418/2018                  | Kuldeep Verma                          | Page-197-198 Missing  |
| 100 | 10459 | 19-Dec-18 | Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited                | IB/1734/ND/2018              | Harshit Sanwal                         | Pages Not Clear-10-11   |
| 101 | 10466 | 19-Dec-18 | Naveen Kumar Jain V/s. XALTA Food & Beverages Pvt. Limited                      | IB/702/ND/2018               | Naveen Kumar Jain                      | Pages-20-23 Not Clear In Soft Copy  |
| 102 | 10515 | 20-Dec-18 | Ashok Kumar Singhal V/s. Mega Soft Infrastructure Pvt. Limited                  | IB/260/ND/2017               | Gursat Singh                           | Page-12 Missing / 28 Not Clear  |
| 103 | 10520 | 20-Dec-18 | Mahavir Hanuman Developers Pvt. Ltd. V/s. Mega Soft Infrastructure Pvt. Limited | IB/260/ND/2017               | Gursat Singh                           | Page-12 Missing In Soft Copy  |
| 104 | 10519 | 20-Dec-18 | Vimal Agency Pvt Ltd Vs Mega Soft Infrastructure Pvt Ltd                        | IB/260/ND/2017               | Gursat Singh                           | Fluid in index/cover pg/13,22,24,29/Pg 12,28,29 missing/Pg No. 16 address missing |
| 105 | 10516 | 20-Dec-18 | Rekha Gupta V/s. Mega Soft Infrastructure Pvt. Limited                          | IB/260/ND/2017               | Gursat Singh                           | Page-2,4,6,13,22,24,28,Cover Page,Index   |
| 106 | 10517 | 20-Dec-18 | Vijay Kumar V/s. Mega Soft Infrastructure Pvt. Limited                          | IB/260/ND/2017               | Gursat Singh                           | Page-2,4,13,22,29,Index   |
| 107 | 10518 | 20-Dec-18 | Ankit Jain V/s. Mega Soft Infrastructure Pvt. Limited                           | IB/260/ND/2017               | Gursat Singh                           | Page-6,13,22,24,29 / Index / 12,28 Not Clear / Pg-16 Address Missing              |
| 108 | 10532 | 20-Dec-18 | S.E Investments Pvt. Ltd. V/s. Soni Realtors Pvt. Limited                       | IB/609/ND/2017               | Dhruv Gupta                            | Page-54-55 Missing  |
| 109 | 10563 | 20-Dec-18 | Ansal Crown Infrabuild Pvt Ltd  | Section 7                    |  |   |
| 110 | 10587 | 21-Dec-18 | Ashish Himatsingka & Ors. V/s. Almond Infrabuild Pvt. Limited                   | IB/1536/PB/2018              | Vijay Nair                             | Pages Not Clear-48,50,52,55-56,57,75  |
| 111 | 10615 | 21-Dec-18 | Sai Interiors V/s. Raj -Sneh Auto Wheels Pvt. Ltd.                              | Section-9                    | Shantanu Awasthi                       | Page Missing-43 / Flued In Index-27   |

|     |                     |           |   |                            |                           |   |
|-----|---------------------|-----------|---|----------------------------|---------------------------|---|
| 112 | 10645               | 24-Dec-18 | Aarti Security Services Vs Shahi Infrastructure Pvt Ltd                       | Section 9                  | Shiv Kumar                | Pg no. 39-41,46-47,50 not clear/Pg no. 51 missing/Estamp paper missing  |
| 113 | 12771               | 26-Dec-18 | Jasmohan Singh & Ors. V/s. Freezeking Industries Pvt. Ltd.                    | CP. No. 106/ND/2013        | Sourabh Gupta             | Page Missing-21   |
| 114 | 10719               | 28-Dec-18 | Overseas Packaging Industries Pvt. Ltd. V/s. YSG Cabs And Logistics Pvt. Ltd. | IB/565/ND/2018             | Ajay Goyal                | Index Not Match   |
| 115 | 10700               | 28-Dec-18 | Nikhil Mehta & Sons (HUF) & Ors. V/s. AMR Infrastructure Limited              | IB/02/PB/2017              | Abhishek Mishra           | Page Missing-6 / Page Not Clear-13  |
| 116 | 12823               | 28-Dec-18 | Suresh Kumar V/s. Raman Hospitality And Buildwell Pvt. Ltd.                   | Section-252                | CA Praveen Kumar Aggarwal | Index Wrong / Page Missing-117,Master Data  |
| 117 | 10717               | 28-Dec-18 | Astonfield Solar (Gujarat) Pvt. Ltd. V/s. Gurpreet Singh                      | IB/940/ND/2018             | Gurpreet Singh            | Affidavit With E-Stamp Paper  |
| 118 | 10715               | 28-Dec-18 | Pavan Gaur V/s. Schneider Prototyping Indai Pvt. Limited                      | IB/1007/ND/2018            | Tuli & Co.                | Pages Not Clear-237,228,295,301-303,251 / True Copy Stamp / Affidavit With Stamp Paper                                      |
| 119 | 12846               | 31-Dec-18 | Gagan Credits Pvt. Ltd. V/s. ROC  | Section-252                | Awnish Kumar              | Pages Not Clear-174,176,351,207   |
| 120 | 10756               | 31-Dec-18 | Vesuvius India Ltd. V/s. Fenace Auto Limited                                  | IB/364/ND/2017             | Aman Kumar                | <b>No Document</b>  |
| 121 | 0710102026512018/01 | 1-Jan-19  | Shreedhar Milk Foods Ltd. V/s. Harish Chander Arora                           | IB/625/PB/2018             | Nishi Chaudhary           | Page Translate-53 / Page Missing-54   |
| 122 | 710102413322018/03  | 2-Jan-19  | Daimler Financial Services Pvt. Ltd. V/s. Value Infracon India Pvt. Ltd.      | CA No. 1159/PB/2018        | Raj Dev Singh             | Pages Missing-27,272 / E-Stamp Paper  |
| 123 | 710120010822018/14  | 7-Jan-19  | Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited                    | IB/65/2017                 | Ayush Sharma              | No Index / No Page Numbering / Vakalatnama  |
| 124 | 710102020792018/01  | 7-Jan-19  | Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited                    | IB/65/2017                 | Ankur Mittal              | Sign On Reply / Pg Missed-26 / Pg Not Clear-67,68,131,132 / 3Rs. Court Fees   |
| 125 | 710102001422019     | 8-Jan-19  | S.E Investments Ltd. V/s. BCC Developers & Promoters Pvt. Ltd.                | IB/609/ND/2017             | Rahul Malhotra            | Pages Not Clear-95,125-139 / 5Rs. Welfare   |
| 126 | 710102007032017/2   | 8-Jan-19  | Anchal Portfolio Services Pvt. Ltd. V/s. ROC                                  | CA No. 1126/252/ND/2018    | Kawal Nain Dhingra        | Affidavit Missing / Vakalatnama / Advance Service (ROC-Income Tax) / All Pages In Legal                                     |
| 127 | 710102443612018/64  | 9-Jan-19  | Sudhir Sales And Services Ltd. V/s. D-Art Furniture Systems Pvt. Limited      | IB/94/PB/2018              | Mohd. Nazim Khan          | Supporting Affidavit / True Copy Sign & Stamp / Missing-3   |
| 128 | 710200413872017/3   | 11-Jan-19 | Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited                    | IB/64/PB/2017              | Ridhima Gulati            | <b>No Document</b>  |
| 129 | 710200414582018/01  | 11-Jan-19 | Issoloyd Engineering Technologies Pvt. Ltd. V/s. Earth Water Limited          | IB/921/ND/2018             | Vikas Lakra               | Advance Service / Affidavit With E-Stamp Paper / Vakalatnama / Pages Numbering In Duplicate Set                             |
| 130 | 710120010282018/03  | 11-Jan-19 | Parkview Exim Pvt. Limited V/s. ROC   | CP. No. 843/252/ND/2018    | APS Advisors LLP          | Supporting Affidavit With E-Stamp Paper / Translate Copy-10 / Back To Back Page-12  |
| 131 | 710120012312018/03  | 14-Jan-19 | Rahul Mohta & Anr. V/s. Parsvnath Developers Limited                          | IB/1254/ND/2018            | Vijay Nair                | Translate Copy-222,229 / Pages Not Clear-70-71,202-203,211-213,221,364,365-369  |
| 132 | 710200411832018/01  | 14-Jan-19 | Ram Avtar Yadav & Anr. V/s. H.S Realty Limited                                | CP. No.81/241-242/ND/2018  | Pankaj Agarwal            | Translate Copy-68-70  |
| 133 | 710102029112018/01  | 15-Jan-19 | Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited              | IB/1734/ND/2018            | Ravinder Kumar            | Advance Service / Trye Copy Sign & Stamp / Pages Not Clear-206-207,80-94  |
| 134 | 710102028662018/04  | 15-Jan-19 | SP Safe Control Systems Pvt. Ltd. V/s. OSL Healthcare Pvt. Limited            | IB/1733/ND/2018            | Ravinder Kumar Rawat      | E-Stamp Paper Missing / Wrong Arrange-44 / Pages Not Clear-37-43,48,47,49-64,65,75,77,79-99,112,113,294-299                 |
| 135 | 710102016262018/01  | 16-Jan-19 | State Bank Of India V/s. Advance Surfactants India Ltd.                       | IB/922/PB/2018             | Vipin Jain                | Advance Service   |
| 136 | 710102019532018/02  | 16-Jan-19 | Smt. Nirmal Gupta V/s. Anushria Constructions Pvt. Limited                    | CP. No.386/241-242/ND/2018 | Ankur Khandelwal          | Sign On Reply / Advance Service   |
| 137 | 710102003222019     | 16-Jan-19 | Elvi Corporation India Pvt. Limited V/s. Shiva Auto Car India Pvt. Limited    | Section-9                  | Ayush Sharma              | Missing Page-118 / Pages Not Clear-43,55,68,71,72,88,96,104-105,117,122,124,126,128A,129,130,133-137,187,188 / Volume Break |
| 138 | 710200416872018/02  | 16-Jan-19 | H.Chowdhary Estate Pvt. Limited V/s. ROC                                      | CA No.355/252/ND/18        | Ashutosh Gupta            | E-Stamp Paper Missing / No Document   |
| 139 | 710102021652018/2   | 17-Jan-19 | OM Logistics Limited V/s. ASP Sealing Products Ltd.                           | IB/1523/ND/2018            | Aditya Nayyar             | E-Stamp Paper / Advance Service   |
| 140 | 0710200423772018/1  | 18-Jan-19 | M/s Pallia Wood Products Pvt. Limited   | Additional Documents       | Raj Kumar Yadav           | Pages in Hindi and No numbering in pages  |
| 141 | 071010204262019     | 21-Jan-19 | RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited            | (IB)158(ND)2017            | Lexacorp Legal            | <b>File Not show</b>  |
| 142 | 710102002532019     | 21-Jan-19 | SM Web Solutions Pvt. Limited V/s. ROC  | Section-252                | ACS Mohsin Khan           | Missing-3-4 / Pages Not Clear-11-15,21,23-27,30,31,34,37-39,41,44,61,77,80,81,82,192  |
| 143 | 710102002512019     | 21-Jan-19 | Club Suman Holidays Pvt. Ltd. V/s. ROC  | Section-252                | ACS Mohsin Khan           | Pages Not Clear-36-39,41-42,46,53-56,61,63,67,72,164-165,179,180,184,187,189,190  |
| 144 | 0710102411132017/2  | 22-Jan-19 | Anil Kohil Bank of India V/s. Tirupati Infra Projects Pvt Ltd                 | (IB)104(PB)2017            | Nishant R Katneshwarkar   | Vakalatnama 3 Court Fees Not attcahed 20 Rupees E Stamp Missed in MOA   |
| 145 | 071012011812018     | 23-Jan-19 | Yogesh Mehta V/s. SVP Builders India Ltd                                      | (IB) 1239 (ND) 2018        | Anup Kumar D SAYAPRE      | Advacance Service   |
| 146 | 0710200414832018    | 23-Jan-19 | K/K Agrotech Pvt Ltd  | CP 534/252/2018            | Sushil Kumar Chadha       | Page 8 To 25 Hindi & Back To Back   |
| 147 | 710102004572019     | 23-Jan-19 | Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited               | Section-9                  | Subhash Mahangare         | E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare   |
| 148 | 710200412022017     | 24-Jan-19 | S.E Investments Ltd. V/s. Soni Realtors Pvt. Limited                          | IB/609/ND/2017             | H.S Sharma                | Case Title Wrong / Supporting Affidavit / Advance Service   |

|     |                    |           |  |                       |                        |   |
|-----|--------------------|-----------|--|-----------------------|------------------------|---|
| 149 | 710200431662018/01 | 25-Jan-19 | Taaj Energy Pvt. Ltd. V/s. ROC   | CA No.188/252/ND/18   | <b>NIL</b>             | Advance Service / True Copy Sign & Stamp  |
| 150 | 710102409572018/1  | 28-Jan-19 | Usha Devi V/s. Praveer Constructions Pvt. Limited  | IB/486/PB/2018        | Alok Kaushik           | Pages Not Clear-45,69,71 / Translate-35-45  |
| 151 | 710200411032017    | 29-Jan-19 | Subhash Yadav V/s. Verivoz Communications Pvt. Limited   | CP. No.34/ND/2017     | Joby P Varghese        | Wrong Arrange-31-48 / Supporting Affidavit / Advance Service / True Copy Sign & Stamp / Missing-44,45                 |
| 152 | 710102006732019    | 29-Jan-19 | Technologies Plus India Pvt. Ltd. V/s. ROC   | Section-252           | Nitika Goel            | Two Volumes Missing   |
| 153 | 710102031202018/3  | 30-Jan-19 | Priyanshi Arora V/s. Dream Procon Pvt. Limited   | CP. No.177/2018       | Vaibhav Tyagi          | Supporting Affidavit  |
| 154 | 710102007222019    | 30-Jan-19 | Punjab National Bank V/s. General Power Company Pvt. Ltd.  | IB/637/PB/2018        | Dhir & Dhir Associates | <b>[Hard+Soft]</b> -Advance Service / Application Not Signed  |
| 155 | 710102030192018/3  | 31-Jan-19 | Liquidator Of Helpline Hospitality Pvt. Ltd. V/s. Ex-Directors/Directors Of Helpline Hospitality Pvt. Ltd. | CA No.77/C-II/ND/2019 | M.S Vishnu Sankar      | <b>[Hard]</b> -Advance Service / E-Stamp Paper <b>[SOC]</b> -Wrong Document   |
| 156 | 710102007042019    | 31-Jan-19 | Associates Nonwoven V/s. Dona Doni Fashion Pvt. Limited  | Section-9             | Naveen Mittal          | <b>[Hard+Soft]</b> -Missing-Synopsis / List Of Date & Events / Advance Service / Vakalatnama / 9(3B)Affidavit / Index |
| 157 | 710102007502019    | 31-Jan-19 | Rajesh Kumar & Ors. V/s. Today Homes Noida Pvt. Limited  | IB/1596/PB/2018       | Viren Sibal            | Advance Service   |
| 158 | 710100405492018/3  | 1-Feb-19  | Meena Devi & Anr./ V/s. Earth Galleria Pvt. Limited  | IB/281/PB/2018        | RKG Law Associates     | <b>[Hard]</b> -Pg Not Clear-25-28 / <b>[Soft]</b> -Translate-23-24 / Pg Not Clear-25-28,37-38,42-44                   |
| 159 | 710102007812019    | 1-Feb-19  | Amit Kumar Malik V/s. Kindle Developers Pvt. Limited   | IB/470/ND/2017        | Shivani Kadam          | <b>[Hard+Soft]</b> -Pg Not Clear-30,32,54,55,56,57,59-62,66-67,70-75,77-86,133.                                       |
| 160 | 71010201432018/5   | 1-Feb-19  | Artemis Medicare Services Ltd. V/s. Athena Eduspark Limited  | CA(CAA)165/ND/2018    | Hashmat Nabi           | [Hard+Soft]-Pg Not Clear-26,41,51-53,58,58A,67-68,74-79,84-85,101,124,130,147,148,167-173,185,188-189,210-211         |
| 161 | 710102406352018/01 | 1-Feb-19  | Edelweiss Asset Reconstruction Company Ltd. V/s. D.S Constructions Limited                                 | IB/277/PB/2018        | Tishampati Sen         | <b>[Hard+Soft]</b> -Translate-166-167 / True Copy Sign & Stamp  |
| 162 | 710102007382019    | 1-Feb-19  | IDL Explosives Ltd. V/s. Panam Coal Mines Limited  | Section-9             | Dillip Maharathi       | <b>[Hard+Soft]</b> -No Index All Volumes / Advance Service / Vakalatnama / No Docs In Soft Copy                       |
| 163 | 710102009102019    | 1-Feb-19  | Harjeet Singh V/s. DPL Builders Pvt. Limited   | Section-7             | Sanjay Mishra          | <b>[Hard+Soft]</b> -Form-2 IRP Missing  |
| 164 | 710102009112019    | 1-Feb-19  | Amarjeet Singh V/s. DPL Builders Pvt. Limited  | Section-7             | Sanjay Mishra          | <b>[Hard+Soft]</b> -Form-2 IRP Missing  |
| 165 | 710120006632018    | 4-Feb-19  | MKG Builders And Developers Pvt. Ltd. V/s. ROC   | CA No.797/252/ND/2018 | Chandradip Bharati     | <b>[Hard+Soft]</b> -Translate Pg-05   |
| 166 | 710102018532018/1  | 4-Feb-19  | Pramod Kumar Sharma V/s. International Amusement Limited   | IB/297/PB/2018        | Sadiqua Fatma          | <b>[Hard+Soft]</b> -E-Stamp Paper Missing / True Copy Sign & Stamp / Wrong Arrange-199 / Translate-21,25              |
| 167 | 710102007982019    | 4-Feb-19  | Ridaan And Ruhan Buildwell Pvt. Ltd. V/s. Boulevard Projects Pvt. Limited                                  | Section-7             | Mayank Kr.             | <b>[Hard+Soft]</b> -Pg Not Clear-90 / Signed-8,18 / Sign On Petition /  |
| 168 | 710120004512018/1  | 5-Feb-19  | Punjab National Bank V/s. General Power Company Pvt. Limited   | IB/637/ND/2018        | Amit Kumar Dogra       | <b>[Hard+Soft]</b> -Advance Service / Pg Not Clear-158-159,181-182  |
| 169 | 710102008652019    | 5-Feb-19  | Innovateive Build Tech Pvt. Ltd. V/s. ROC  | Section-252           | Rajesh Kr. Jha         | <b>[Hard+Soft]</b> -Missing Pg-56 / Pg Not Clear-75-77  |
| 170 | 710102008632019    | 5-Feb-19  | Style & Smile Marketings Pvt. Ltd. V/s. ROC  | Section-252           | Rajesh Kr. Jha         | <b>[Soft]</b> -Pg Not Clear-106   |
| 171 | 710102722332018/1  | 5-Feb-19  | Mahindra And Mahindra Financial Services Limited V/s. Delhi Baroda Road Carrier Pvt. Ltd.                  | CP. No.1665/2018      | VIS Legis Law Practice | <b>[Hard+Soft]</b> -Advance Service / True Copy Stamp & Sign / E-Stamp Paper / Wrong Arrange-11-13                    |
| 172 | 710102024562018/1  | 5-Feb-19  | Corporation Bank V/s. Ansal API Infrastructure Limited   | IB/1275/2018          | Samarendra Kumar       | <b>[Hard+Soft]</b> -Sign On Rejoinder / Advance Service / E-Stamp Paper   |
| 173 | 710102008972019    | 6-Feb-19  | Schneider Electric India Pvt. Ltd. V/s. SP Safe Control Systems Pvt. Limited                               | Section-9             | Ashish Sharma          | <b>[Hard+Soft]</b> -Board Resoluation Missing / Index / Bank Statement / Compliance Affidavit / 10Rs. Welfare         |
| 174 | 710102008692019    | 6-Feb-19  | Fibro Plast Corporation V/s. Associated Composite Materials Pvt. Limited                                   | Section-9             | Abhinav Balla          | <b>Jurisdiction Maharashtra</b>   |
| 175 | 710200432542018/3  | 7-Feb-19  | Income Tax Officer V/s. Mirage Mediserv Pvt. Limited   | CA No.865/252/ND/18   | Rakesh Dudeja          | <b>[Hard+Soft]</b> -ROC Service / Supporting Affidavit  |
| 176 | 710200410552018/1  | 8-Feb-19  | Supriya Moulding Pvt. Ltd. V/s. ROC  | CA No.379/252/ND/18   | Mahesh Kr. Gupta       | <b>[Hard+Soft]</b> -ROC/Income Tax Service  |
| 177 | 710102031272018/4  | 8-Feb-19  | Vardhaman Industries Ltd. V/s. Ahok Kumar Gulla  | IB/303/ND/2018        | MSA Partners           | <b>[Hard+Soft]</b> -Missing-E-Stamp Paper / Translate-20  |
| 178 | 710102009802019    | 8-Feb-19  | APPL Industries Ltd. V/s. Auto Décor Pvt. Limited  | IB/530/ND/2018        | M.P SAHAY              | <b>[Hard+Soft]</b> -Advance Service   |
| 179 | 710102009892019    | 11-Feb-19 | Openworks Technologies Pvt. Limited V/s. ROC   | Section-252           | Vijay Grover           | <b>[Hard+Soft]</b> -Page Numbering Not Mentioned / ROC & Income Tax Service / MOA Not In NCLT Form-12                 |
| 180 | 710200416872018/4  | 11-Feb-19 | H. Chowdhary Estates Pvt. Ltd. V/s. ROC  | CA No.355/252/ND/18   | Ashutosh Gupta         | <b>[Hard+Soft]</b> - E-Stamp Paper Missing / Translate-6-7 / ROC & Income Tax Service                                 |

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|-----|--------------------|-----------|---|-----------------------|------------------------|--|
| 181 | 710102010412019    | 12-Feb-19 | Reliance Broadcast Network Ltd. V/s. Prabhatam Advertising Pvt. Limited           | Section-9             | Akshay Goel            | <b>[Hard+Soft]</b> -Synopsis / List Of Date & Events / Advance Service / Memo Of Parties / True Copy Sign & Stamp / Board Resoulution / Pg Not Clear-36,40-45  |
| 182 | 710102010442019    | 12-Feb-19 | Reliance Broadcast Network Ltd. V/s. Essence Communiacion Pvt. Limited            | Section-9             | Akshay Goel            | <b>[Hard+Soft]</b> -Synopsis / List Of Date & Events / Advance Service / Memo Of Parties / True Copy Sign & Stamp / Pg Not Clear-49,51-55,59,61-64   |
| 183 | 710102009852019    | 13-Feb-19 | Taurus Hospitality Pvt. Limited V/s. ROC  | RULE-11 (Appliaction) | Ashish Middha          | <b>[Hard+Soft]</b> -Pgs Not Clear & A4-16,17 / ROC & Income Tax Service /  |
| 184 | 710102011022019    | 13-Feb-19 | Insight Collaborative Logistics Pvt. Ltd. V/s. Ansh Energy Solutions Pvt. Limited | Section-9             | Rakesh Taneja          | <b>Jurisdiction Haryana</b>  |
| 185 | 710102000182019    | 14-Feb-19 | Indiabulls Housing Finance Ltd. V/s. JNC Constructions Pvt. Limited               | IB/814/2018           | ASA Legal Services LLP | <b>[Hard+Soft]</b> -Sign On Application / E-Satmp Paper Missing / Advance Service / Vakalatnama  |
| 186 | 710102000412019/1  | 15-Feb-19 | Bagai Steel Syndicate V/s. Venkatesan Sankraranarayanan                           | IB/197/PB/2017        | Divyakant Lahoti       | <b>[Hard+Soft]</b> -Sign On Reply / True Copy Sign & Stamp / E-Stamp Paper Missin / Advance Service  |
| 187 | 710102000812019/31 | 15-Feb-19 | State Bank Of India V/s. Bhushan Steel Limited                                    | IB/201/PB/2017        | Tushar Thareja         | <b>[Hard+Soft]</b> -Sign On Application / E-Stamp Paper Missing / Translate-10-11,17-21 / Advance Service / Pg Cut-12 / Black Pg-16 / 3Rs. Court Fees  |
| 188 | 710120012392018/5  | 15-Feb-19 | Dynamic Star Security & Allied Services V/s. Newgen Specialty Plastics Limited    | IB/1251/ND/2018       | Anil Kumar             | <b>[Hard+Soft]</b> -Translate Pg-16  |
| 189 | 710102000192019    | 15-Feb-19 | B.P Singhal & Anr. V/s. Indirapuram Habitat Centre Pvt. Limited                   | Section-7             | Pramod Goel            | <b>[Hard+Soft]</b> -Back To Back Pg-295A / Missing Pg-406  |
| 190 | 710102000592019    | 15-Feb-19 | Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Limited             | CA(CAA)60/PB/18       | Anuj Ashok             | <b>[Hard+Soft]</b> -List Of Date & Events / Accounting Treatment Certificate / Certified Original Copy / Condonation Delay Application Pg Not Clear-26-52  |
| 191 | 710102033912018/4  | 15-Feb-19 | Oarsman Credit Pvt. Limited V/s. Overnite Express Limited                         | IB/263/ND/2018        | S.K Singhi             | <b>[Hard+Soft]</b> -E-Stamp Paper Missing  |
| 192 | 710102000852019    | 15-Feb-19 | State Bank Of India V/s. Bhushan Steel Limited                                    | IB/201/PB/2017        | Tushar Thareja         | <b>[Hard+Soft]</b> -Advance Service / Sign On Application / E-Stamp Paper / Court Fees / Translate Pg-16-28  |
| 193 | 710102004072019    | 15-Feb-19 | Jitendra Impex Pvt. Ltd. V/s. Compack Enterprises Pvt. Limited                    | IB/183/2019           | Rajesh Banati          | <b>[Hard+Soft]</b> -True Copy Sign / Advance Service / Missing-15 / Original File Missing  |
| 194 | 710102030092018/1  | 18-Feb-19 | EPC Contracts (India) Pvt. Limited V/s. ANP Atelier & Ass. Co. Pvt. Limited       | IB/31/ND/2019         | Vinod Khanna           | <b>[Hard+Soft]</b> -Supporting Affidavit / Advance Service   |
| 195 | 710102021472018/2  | 18-Feb-19 | Garg Petroleum Pvt. Limited V/s. IME International Pvt. Ltd.                      | CP. No.180/ND/2018    | Manoj Kr. Bansal       | <b>[Hard+Soft]</b> -Supporting Affidavit / Translate-01  |
| 196 | 710102023502018/2  | 18-Feb-19 | Oriental Bank Of Commerce V/s. KMG A To Z Systems Pvt. Limited                    | IB/1644/PB/2018       | B.K Dubey              | <b>[Hard+Soft]</b> - True Copy Sign & Stamp / Advance Service / Pgs Not Clear-709,757,759-775 / Index Missing In Soft Copy   |
| 197 | 710102028362018/2  | 18-Feb-19 | MSN Enterprises V/s. Medsource Healthcare Pvt. Limited                            | IB/1761/ND/2018       | Tushar A John          | <b>[Hard+Soft]</b> -Supporting Affidavit / Pgs Not Clear-5-49  |
| 198 | 710102000212019    | 18-Feb-19 | Halwasiya Estates Limited V/s. Welldone Technology Parks Development Pvt. Ltd.    | Section-230-232       | Sumit Babbar           | <b>[Hard+Soft]</b> -Synopsis / List Of Date & Events / (14,15)-E-Stamp Paper Missing / Court Fees / Welfare  |
| 199 | 710102031912018/1  | 18-Feb-19 | Shangai Yongming Electronic Co. Ltd. V/s. NTL Electronics India Ltd.              | IB/1800/2018          | Ashish Porwal          | <b>[Hard+Soft]</b> -Sign In Application / Supporting Affidavit / Advance Service / True Copy Sign / 1000Rs. DD   |
| 200 | 710120004132018/5  | 18-Feb-19 | Punjab National Bank V/s. Carnation Auto India Pvt. Limited                       | IB/302/ND/2017        | Arvind Garg            | <b>[Hard+Soft]</b> -Pg Not Clear-77-79,81,86-87,91,104,111,113 / 1000Rs. DD  |
| 201 | 710102012492019    | 18-Feb-19 | Tricore Solutions Pvt. Limited V/s. ROC   | Section-131           | CS Naveen Shree Pandey | <b>[Hard+Soft]</b> -Missing Pg-127-129 / POA With E-Stamp Paper / Pg Not Clear-79-80,82-86,50  |
| 202 | 710102023502018/2  | 18-Feb-19 | Oriental Bank Of Commerce V/s. KMG A To Z Systems Pvt. Limited                    | IB/1644/PB/2018       | Rajesh Sharda          | <b>[Hard+Soft]</b> -Pg Not Clear-161,165,169,171,179,180,183,184,198,199,200,279,282,284-289,314-325,201-395,396-419,460-472,475-484,497-506,541,562-565,405,413-416,461-466,482 / Translate-401-403,367-368,399,400 |
| 203 | 710102000542019    | 18-Feb-19 | Vlink Information Systems Pvt. Limited V/s. ROC                                   | Section-252           | Rajat Katyal           | <b>[Hard+Soft]</b> -Income Tax Service Missing   |
| 204 | 710102011322019    | 18-Feb-19 | D.N Auto Pvt. Limited V/s. ROC  | Section-252           | CA Atul Agrawal        | <b>[Hard+Soft]</b> -Pgs Cut-57,59,61,63,65,67,69,71 / Translate-165,169-174 / Advance Service / Pg Not Clear-176 / Flued In Index / All Pages A4 Size  |
| 205 | 710102000212019    | 18-Feb-19 | Gozoop Online Pvt. Ltd. V/s. OM Pizzas And Eats India Pvt. Limited                | IB/89/ND/2018         | S.P Singh Rathore      | <b>[Hard+Soft]</b> -Sign On Application / Advance Service / Pg Not Clear-17-18 / Missing-24A / True Copy Sign  |
| 206 | 710102035242018/4  | 19-Feb-19 | Dinesh Chandra Sharma V/s. Schneider Prototyping India Pvt. Limited               | IB/141/ND/2019        | Tuli & Co.             | <b>[Hard+Soft]</b> -Pg Not Clear-414,415 / Translate-426   |

|     |                    |           |   |                           |                   |   |
|-----|--------------------|-----------|---|---------------------------|-------------------|---|
| 207 | 710102013072019    | 19-Feb-19 | Standard Chartered Bank V/s. Woolways (India) Limited                                 | IB/29/ND/2018             | Yogesh Goyal      | <b>[Hard+Soft]</b> -Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break  |
| 208 | 710102013042019    | 19-Feb-19 | Moti Lal V/s. Parsvnath Landmark Developers Pvt. Limited                              | Section-7                 | Lex Alliance      | <b>[Hard+Soft]</b> -True Copy Sign / Court Fees / Pg Not Clear-37,42-45,46- 49,52 / Flued Index   |
| 209 | 710102013242019    | 19-Feb-19 | Eternity Footwear Limited V/s. Mayor Sports Pvt. Ltd.                                 | Section-9                 | SP Singh Chawla   | <b>[Hard+Soft]</b> -Pg Not Clear-18-19,51-52,55   |
| 210 | 710102013582019    | 20-Feb-19 | Aditi Automation Pvt. Limited V/s. ROC  | Section-252               | Anurag Ojha       | <b>[Hard+Soft]</b> -E-Stamp Paper Missing / Court Fees / Welfare / Last Page True Copy Sign   |
| 211 | 710102009852019    | 20-Feb-19 | Taurus Hospitality Pvt. Limited V/s. ROC  | CA No.978/252/ND/18       | Ashish Middha     | <b>[Hard]</b> -Both Files Paper A4 & Back To Back   |
| 212 | 710102012472019    | 20-Feb-19 | Park In IP Extn V/s. OKWU India Pvt. Limited  | Section-9                 | <b>NIL</b>        | <b>Jurisdiction U.P</b>   |
| 213 | 710102000392019    | 20-Feb-19 | Akash Goel & Ors. V/s. IREO Pvt. Limited  | Section-7                 | Mohd Faris        | <b>[Hard+Soft]</b> -Pg Not Clear-701,704,619-624,626,668,669,640,642,644,646,648,650,652,654,400-421,424-445,449-472,474-487,536,580,586 / Missing-356 / Index Missing All Volumes..... <b>etc.</b> |
| 214 | 710102013852019    | 21-Feb-19 | Affordable Infrastructure & Housing Pvt. Ltd. V/s. Universal Buildwell Pvt. Limited   | IB/456/ND/2018            | Sameer Jain       | <b>[Hard+Soft]</b> -Volume Break / Pg Not Clear-28,54,79,106,135,141,249 / Missing-210 / Court Fees   |
| 215 | 710102014092019    | 22-Feb-19 | Jain Sales V/s. Mswipe Technologies Pvt. Limited                                      | Section-9                 | Vijay Sharma      | <b>Jurisdiction Mumbai</b>  |
| 216 | 710102014072019    | 22-Feb-19 | Goel Tradelinks V/s. Mswipe Technologies Pvt. LimitedMswip                            | Section-9                 | Vijay Sharma      | <b>Jurisdiction Mumbai</b>  |
| 217 | 710102014082019    | 22-Feb-19 | HP Teleservices V/s. Mswipe Technologies Pvt. Limited                                 | Section-9                 | Vijay Sharma      | <b>Jurisdiction Mumbai</b>  |
| 218 | 710102024922018/3  | 22-Feb-19 | Income Tax Officer V/s. Raga Printers And Electricals Pvt. Ltd.                       | CP. No.1124/ND/18         | Mdan Lal Nagpal   | <b>[Hard+Soft]</b> -ROC & Income Tax Service / E-Stamp Paper With Affidavit Notary  |
| 219 | 710102019892018/3  | 22-Feb-19 | Hubel Tiandi Heavy Industries Pvt. Limited V/s. L&T SUCG JV CC27                      | IB/1505/PB/2018           | Anmol Bakshi      | <b>[Hard+Soft]</b> -No Page Numbering / A4 Size Paper In Duplicate Set  |
| 220 | 710102014742019    | 25-Feb-19 | Cognitive Corporate Solutions Pvt. Limited V/s. ROC                                   | Section-252               | Dhawal Kant Singh | <b>Jurisdiction Haryana</b>   |
| 221 | 19                 | 25-Feb-19 | National Products V/s. Delhi Control Devices Pvt. Limited                             | Caveat                    | Kay & Partners    | <b>[Hard]</b> -Index Whitner / 10Rs. Welfare  |
| 222 | 710102014682019    | 25-Feb-19 | Mittal Enterprises V/s. Shekhar Resorts Limited                                       | IB/22/ND/2018             | Mohd. Nazim Khan  | <b>[Hard+Soft]</b> -Translate-23,66,76 / Pg Not Clear-29-31,34,41   |
| 223 | 710102014412019    | 25-Feb-19 | Bhupendra Steels Pvt. Limited V/s. Lotus Green Developers Pvt. Ltd.                   | Section-7                 | Abhishek Pareek   | <b>[Hard+Soft]</b> -Pg Not Clear-153,158-168 / Missing Pg-194   |
| 224 | 710102032622018    | 25-Feb-19 | Naveen Kapoor V/s. Prima Technologies & Ors.  | CP. No.113/ND/17          | Shailendra Babbar | <b>[Hard+Soft]</b> -Advance Service   |
| 225 | 710102014452019    | 25-Feb-19 | Trinity Touch Pvt. Limited V/s. Hindustan EPC Co. Limited                             | Section-9                 | Aditi Mohan       | <b>[Hard+Soft]</b> -Wrong Allignment-66,105,108,125,159-160 / A4 Size Paper-66-149  |
| 226 | 710102014822019    | 25-Feb-19 | Raymus Portabuildings Ltd. V/s. ROC   | Section-252               | Mallika Kamal     | <b>[Hard+Soft]</b> -Income Tax Service / Pg Not Clear-97-102 / Missing-117  |
| 227 | 710102014942019    | 26-Feb-19 | Bacha Babu Agnihotri (Ex-Director Of Independent Infra Projects Pvt. Limited V/s. ROC | Section-252               | vaibhav mahajan   | <b>[Hard+Soft]</b> -Pg Not Clear-45-46 / True Copy Signed   |
| 228 | 710102014902019    | 26-Feb-19 | Madhusudan Singh (Ex-Director Of Bhagirath Buildcon Pvt. Limited                      | Section-252               | vaibhav mahajan   | <b>[Hard+Soft]</b> -Pg Not Clear-61,62,68 / True Copy Signed  |
| 229 | 710102014972019    | 26-Feb-19 | Usha Devi V/s. Praveer Constructions Pvt. Limited                                     | IB/486/PB/2018            | Alok Kaushik      | <b>[Hard+Soft]</b> -Translate-57-64   |
| 230 | 7101020344112018/2 | 26-Feb-19 | Nikhil Chaudhary V/s. Hi-Lead Infotech Pvt. Limited                                   | IB/163/ND/2019            | Gauri Rishi       | <b>[Hard+Soft]</b> -Translate-26-27,29,30,41 / Pg Not Clear-20-21   |
| 231 | 710102029082018/1  | 26-Feb-19 | Inflow Technologies Pvt. Limited V/s. Eagle Hunter Solutions Limited                  | IB/1698/ND/2018           | Raja Chatterjee   | <b>[Hard+Soft]</b> -Wrong Arrange-34,38-39,41,42,221,299 / Missing Pg-68,69,211-213,260-273,215,411-415 / Wrong Arrange-Ind Volume / Supporting Affidavit   |
| 232 | 71010205502018/5   | 27-Feb-19 | Oras India V/s. Straight Edge Contracts Pvt. Limited                                  | CP. No.1609/2018          | Ritesh Agrawal    | <b>[Hard+Soft]</b> -Sign On Rejoinder / Proof Of Service / Duplicate Set Affidavit Notary   |
| 233 | 710102000102019    | 27-Feb-19 | Britt Worldwide India Pvt. Limited V/s. ROC   | Section-252               | Anuj Kapoor       | <b>[Hard+Soft]</b> -Sign On Petition / True Copy Sign / Missing Pg-122,473 / Pg Not Clear-237,243,244,245,246,58,247,254,255,256,259,260,262,263,464,465,474,586,587,592 / Volume Break             |
| 234 | 710102015582019    | 27-Feb-19 | Asset Reconstruction Company (India) Ltd. V/s. White Metals Limited                   | IB/160/PB/2018            | Naveen Chawla     | <b>[Hard+Soft]</b> -E-Stamp Paper / True Copy Sign / Pg Not Clear-53-55   |
| 235 | 710102006462019    | 28-Feb-19 | Gautam Mullick & Ors. V/s. Supertech Limited  | Section-7                 | Priya Darshi      | <b>[Hard]</b> -Sign On Application / E-Stamp Paper Wrong Date / Pg Not Clear-47-51,53,54-66,180-192,229,230,369 / Translate-140,142 / Document Not Upload   |
| 236 | 710102016332019    | 1-Mar-19  | Suneel Kumar & Anr. V/s. Param Dairy Limited  | CP. No.64/241-242/PB/2018 | Amit Dhall        | <b>[Hard+Soft]</b> -Translate Pg-33-64  |

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| 237 | 710102035042018/2 | 5-Mar-19 | Kuntal Constructions Pvt. Ltd. V/s. Bharat Hotels Limited                       | IB/49/ND/2019             | Alok Gupta                 | <b>[Hard+Soft]</b> -Supporting Affidavit / Pg Not Clear-19-22,24,28,32,39,40,84-89,99-103,124,155,157  |
| 238 | 710120013232018/1 | 5-Mar-19 | Affordable Exports V/s. Apparel Exports Promotion Council & Ors.                | CP. No. 56/ND/16          | K.C Meena                  | <b>[Hard+Soft]</b> -Volume Break / Pg Not Clear-22,57,62,71,72,73,76,78,89-93,219,238,243,253,257,260,317,319-321,359,454,458,461,608-613 / Index Missing All Volumes ..... Etc                  |
| 239 | 710200419762018/3 | 6-Mar-19 | Basant Lahari V/s. Wog Technologies Pvt. Ltd.                                   | IB/570/ND/2018            | Amarjit Singh              | <b>[Hard]</b> -All Pages A4 Size / True Copy Sign  |
| 240 | 710102004692019/2 | 6-Mar-19 | Oriental Bank Of Commerce V/s. AVJ Infrastructure Pvt. Ltd.                     | IB/208/PB/2019            | S.K Sharma                 | <b>[Hard+Soft]</b> -Affidavit Wrong Date   |
| 241 | 710102016862019   | 6-Mar-19 | Rohini Industrial Electricals Ltd. V/s. National Textiles Corporation Limited   | Section-9                 | Rohit Gandhi               | <b>[Hard+Soft]</b> -Pg Not Clear-32-36,38-40,139,140,141,146,147,151,152-155,159,160 / Volume Break / Page Numbering Missing   |
| 242 | 710102024652018/4 | 6-Mar-19 | Madhumeet Kaur V/s. La Marca Knowledge & Services Pvt. Ltd.                     | IB/1618/ND/2018           | <b>NIL</b>                 | <b>[Hard+Soft]</b> -Pg Not Clear-2-3 / DD-1000   |
| 243 | 710200409842018/1 | 6-Mar-19 | Majha Investment Ltd. V/s. ROC  | CP. No./264/14(1)/ND/2018 | Pawan Kumar                | <b>1000Rs. DD Missing</b>  |
| 244 | 710102016212019   | 6-Mar-19 | OM Logistics Limited V/s. Azure Press Pvt. Limited                              | Section-9                 | Arun Aggarwal              | <b>[Hard+Soft]</b> -Sign On Petition / Black Pg-49-50  |
| 245 | 710102017252019   | 6-Mar-19 | Anuj Khurana V/s. Three C Shelters Pvt. Limited                                 | Section-7                 | Raghunatha Sethupathy      | <b>[Hard+Soft]</b> -Sign On Application / Wrong Arrange-117,121,123 / Pg Not Clear-132,33,47-49,58-60,82,111-114   |
| 246 | 710102017072019   | 6-Mar-19 | Mohit Kumar Jain V/s. Almond Infrabuild Pvt. Ltd.                               | Section-7                 | Vivek Gupta                | <b>[Hard+Soft]</b> -Pg Not Clear-29-31 / No IRP Detail Part-III / E-Stamp Paper Missing  |
| 247 | 710102016862019   | 6-Mar-19 | Rohini Industrial Electricals Ltd. V/s. National Textiles Corporation Limited   | Section-9                 | Rohit Gandhi               | <b>[Hard+Soft]</b> -Pg Not Clear-32-36,38-40,139,140,141,146,147,151,152-155,159,160 / Volume Break / Page Numbering Missing   |
| 248 | 710102016212019   | 6-Mar-19 | OM Logistics Limited V/s. Azure Press Pvt. Limited                              | Section-9                 | Arun Aggarwal              | <b>[Hard+Soft]</b> -Sign On Petition / Black Pg-49-50  |
| 249 | 710102017122019   | 7-Mar-19 | Svayambhu Constructions Pvt. Ltd. V/s. ROC                                      | Section-252               | Anshuj Dhingra Law Offices | <b>[Hard+Soft]</b> -Memo Of Parties / Pg Not Clear-136-138,153-154,155   |
| 250 | 710200431682018/1 | 7-Mar-19 | SSB Buildtech Pvt. Limited V/s. ROC   | CA No.82/252/PB/18        | Sanjay Kumar               | <b>[Hard+Soft]</b> -True Copy Sign / Translate-155-164 / Pg Not Clear-130-154,24-39  |
| 251 | 710102016562019   | 7-Mar-19 | Sunny Exports Pvt. Ltd. V/s. Aimil Pharmaceuticals (India) Limited              | Section-9                 | Kohli & Sobti              | <b>[Hard+Soft]</b> -Pg Not Clear-69-200,201-213,215-219,220-232,235,246,250,259,260,269,317,649-690,703-708,891 etc....  |
| 252 | 710102017232019   | 7-Mar-19 | Messrs Impex Services India Ltd. V/s. Messrs SSMP Industries Ltd.               | IB/495/ND/2017            | Joydeep Sharma             | <b>[Hard+Soft]</b> -Sign On Application / True Copy Sign / E-Stamp Paper Wrong Date  |
| 253 | 710102019692019   | 7-Mar-19 | Deepak Khanna V/s. Earth Infrastructure Limited                                 | IB/401/ND/2017            | Suhita Mukhopadhyay        | <b>[Hard+Soft]</b> -MOA With 20Rs. E-Stamp Paper Paper / E-Stamp Paper Missing Pg-14B  |
| 254 | 710102027982018/1 | 7-Mar-19 | Paisalo Digital Ltd. V/s. Amiprabhu Developers Pvt. Ltd.                        | IB/106/PB/2018            | Vardhman Kaushik           | <b>[Hard+Soft]</b> -Application Sign / True Copy Signed  |
| 255 | 710102054022019   | 7-Mar-19 | Brij Mohan Sahni V/s. Pawan Buildwell Pvt. Limited                              | IB/197/ND/2018            | Rajat Katyal               | <b>[Hard+Soft]</b> -Pg Not Clear-15 / Court Fees   |
| 256 | 710102056182019   | 7-Mar-19 | Dr. Arinjaya Jain V/s. Durha Virtak Pvt. Limited                                | Section-241-242           | R.C Meena                  | <b>[Hard+Soft]</b> -True Copy Sign   |
| 257 | 710102017102019   | 7-Mar-19 | Samsung Data Systems India Pvt. Ltd. V/s. Lemon Electronics Limited             | Section-9                 | Ravi Kumar                 | <b>[Hard+Soft]</b> -Double Numbering-65,88-89,108-110  |
| 258 | 710102052922019   | 7-Mar-19 | Rajesh Khandelwal & Anr. V/s. Raheja Developers Limited                         | Section-7                 | Nilotpal Shyam             | <b>[Hard+Soft]</b> -Sign On Petition / True Copy Sign / Advance Service / Pg Cut-131-133-134   |
| 259 | 710102016562019   | 7-Mar-19 | Sunny Exports Pvt. Ltd. V/s. Aimil Pharmaceuticals (India) Limited              | Section-9                 | Kohli & Sobti              | <b>[Hard+Soft]</b> -Pg Not Clear-69-200,201-213,215-219,220-232,235,246,250,259,260,269,317,649-690,703-708,891 etc....  |
| 260 | 710102054782019   | 7-Mar-19 | Oak Shipping Services Pvt. Ltd. V/s. Lakeforest Wines Pvt. Limited              | Section-9                 | Nitin Gupta                | <b>[Hard+Soft]</b> -Demand Notice / Welfare / Court Fees   |
| 261 | 710102000072019   | 7-Mar-19 | Amit Arora V/s. Corporate Trux Pvt. Limited                                     | Section-241               | Rupesh Kumar               | <b>[Hard+Soft]</b> -Brief Synopsis / List Of Date & Events   |
| 262 | 710102022332018/3 | 8-Mar-19 | Pradeep Tripathi V/s. Supercity Developers Pvt. Ltd.                            | IB/1533/PB/2018           | Sonal Anand                | <b>[Hard+Soft]</b> -Translate-9,10,20  |
| 263 | 710102003642019/3 | 8-Mar-19 | Notam Projects V/s. Pan Realtors Pvt. Limited                                   | IB/330/ND/2019            | Santosh Kumar              | <b>[Hard+Soft]</b> -Pg Not Clear-18,92,94-95,103-104,199,290-292,356,359,371,379,454,457,458,466 / Wrong Arrange-350 / Blank Pg-20 / E-Stamp Paper Missing / Translate-418,419,432-435 / etc.... |
| 264 | 710102014492018/1 | 8-Mar-19 | World Phone Internet Services Pvt. Ltd. V/s. Shivansh Infotech Pvt. Limited     | IB/1359/ND/2018           | KIAA,LLP                   | <b>[Hard+Soft]</b> -Pg Not Clear-53,58,60-67,102-105,121,131,123,124 / Vakalatnama   |
| 265 | 710102058462019   | 8-Mar-19 | Savior Faire Manufacturing Co. Pvt. Ltd. V/s. Amrapali Infrastructure Pvt. Ltd. | Section-9                 | Neeraj Sharma              | <b>[Hard+Soft]</b> -Brief Synopsis / Compliance Affidavit / A4 Size Pg-12-16,21-22   |



|     |                   |           |  |                          |                           |   |
|-----|-------------------|-----------|--|--------------------------|---------------------------|---|
| 266 | 710102056482019   | 8-Mar-19  | Outlook Publishing (India) Pvt. Ltd. V/s. Param Dairy Limited                        | Section-9                | Neeraj Sharma             | <b>[Hard+Soft]</b> -Brief Synopsis / Compliance Affidavit / A4 Size Pg-12-17,24   |
| 267 | 710102058092019   | 8-Mar-19  | Savior Faire Manufacturing Co. Pvt. Ltd. V/s. Amrapali Infrastructure Pvt. Ltd.      | Section-9                | Neeraj Sharma             | <b>[Hard+Soft]</b> -Brief Synopsis / Compliance Affidavit / A4 Size Pg-13-17,22-23 / Wrong Arrange-13-14                          |
| 268 | 710102060222019   | 8-Mar-19  | Seema Gupta & Anr. V/s. Shourya Towers Pvt. Ltd.                                     | Section-7                | Dr. Sarvam RitamKhare     | <b>[Hard+Soft]</b> -Pg Not Clear-67,84,87,146,59,81-83,94,108,110,207-208 / Translate & Back To Back Pg-45-230,45-49              |
| 269 | 710102059952019   | 8-Mar-19  | Fajalur Rahaman & Anr. V/s. Supertech Ltd.   | Section-7                | Pankaj Paliwal            | <b>[Hard+Soft]</b> -Pg Not Clear-47-56  |
| 270 | 710102060202019   | 8-Mar-19  | Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd.                      | Section-9                | Vibhor Garg               | <b>[Hard+Soft]</b> -Compliance Affidavit  |
| 271 | 710102059952019   | 8-Mar-19  | Fajalur Rahaman & Anr. V/s. Supertech Ltd.   | Section-7                | Pankaj Paliwal            | <b>[Hard+Soft]</b> -Pg Not Clear-47-56  |
| 272 | 710102060552019/1 | 11-Mar-19 | Gyan Mantra Edusolutions Pvt. Ltd. V/s. ROC  | CA No.896/252/ND/18      | Aman Kesarwani            | <b>[Hard+Soft]</b> -ROC / Income Tax Service  |
| 273 | 710102014012019/9 | 11-Mar-19 | Dreamland Realtors Pvt. Ltd.   | IB/415/ND/2017           | Sagar & Sagar Law Offices | <b>[Hard+Soft]</b> -Translate Pg-9-10   |
| 274 | 710102011212019/8 | 11-Mar-19 | P.K Sales Company Pvt. Ltd.  | IB/417/ND/2017           | Sagar & Sagar Law Offices | <b>[Hard+Soft]</b> -Translate Pg-8-9  |
| 275 | 710102002642019/1 | 11-Mar-19 | Balak Ram Nehra & Anr. V/s. Mansha Builders & Contractors Pvt. Ltd.                  | CP. No.255/241-242/ND/18 | Rakesh Kumar              | <b>[Hard]</b> -Back To Back Pages   |
| 276 | 710200415942018/3 | 11-Mar-19 | Indo Alusys Industries Ltd. V/s. The Rishabh Winpro Pvt. Ltd.                        | IB/745/ND/2018           | Rohit Krishan Naagpal     | <b>[Hard+Soft]</b> -Sign On Rejoinder & Application / Affidavit With E-Stamp Paper Notary / Advance Service /                     |
| 277 | 710102012332019/1 | 11-Mar-19 | Mohit Kalkhade V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited | IB/461/2019              | Amit Srivastava           | <b>[Hard+Soft]</b> -Advance Service / E-Stamp Paper Wrong Date  |
| 278 | 710102012822019/2 | 12-Mar-19 | Ritu Bagrecha V/s. Uppal Chadha Hi-Tech Developers Pvt. Ltd.                         | IB/475/2019              | Rohit Chaudhary           | <b>[Hard+Soft]</b> -E-Stamp Paper / True Copy Sign  |
| 279 | 23                | 12-Mar-19 | Varun Goel & Anr. V/s. Arun Goel   | Caveat                   | Ashok Kumar Jain          | <b>[Hard+Soft]</b> -Form-3C Missing / Supporting Affidavit With E-Stamp Paper   |
| 280 | 710200440632018/3 | 12-Mar-19 | SGD All In One Solutions Pvt. Ltd. V/s. ROC  | CP. No.594/252/ND/18     | CA Abhishek Jain          | <b>[Hard+Soft]</b> -Supporting Affidavit / True Copy Sign   |
| 281 | 710102004602019/3 | 12-Mar-19 | Dinesh Chand Jain V/s. Fantastic Buildcon Pvt. Ltd.                                  | CA No. 213/PB/2019       | ASA Legal Services LLP    | <b>[Hard+Soft]</b> -Sign On Rejoinder / Supporting Affidavit / Vakalatnama  |
| 282 | 710102060002019   | 12-Mar-19 | Riya Automobiles Pvt. Ltd. V/s. ROC  | Section-252              | Alok Kr. Agarwal          | <b>[Hard+Soft]</b> -List Of Date & Events / Brief Synopsis / AOA / ROC & Income Tax Service                                       |
| 283 | 710102014472019   | 12-Mar-19 | Uptime Builder Developers Pvt. Ltd. V/s. ROC   | Section-252              | Alok Kr. Agarwal          | <b>[Hard+Soft]</b> -List Of Date & Events / Brief Synopsis / AOA / ROC & Income Tax Service / True Copy Sign                      |
| 284 | 710102020572018/1 | 12-Mar-19 | Alpha Realcon Pvt. Ltd. V/s. ROC   | CA No. 1024/252/ND/18    | A.K Muhammed Hasim        | <b>[Hard+Soft]</b> -Wrong Pg After-29 / Translate Pg-18-24 / A4 Size Pg-3-28  |
| 285 | 710102006642019/2 | 12-Mar-19 | Hemant Kumar Godhani V/s. Home & Soul Infratech Pvt. Ltd.                            | IB/493/2019              | Minakshi Jyoti            | <b>[Hard+Soft]</b> -E-Stamp Paper Missing / A4 Size Pg In Duplicate Set   |
| 286 | 710102060072019   | 12-Mar-19 | Kothari Narendra Kothari & Ors. V/s. Kothari Associates Pvt. Ltd.                    | Section-241              | Ranjeet Kumar Verma       | <b>[Hard+Soft]</b> -Advance Service / Index Missing / Pg Not Clear-69-82,261-265 / MOA With 20Rs. E-Stamp Paper Missing           |
| 287 | 710102060032019   | 12-Mar-19 | Mathiyani Hotels & Resorts Pvt. Ltd. V/s. ROC  | Section-252              | Alok Kr. Agarwal          | <b>[Hard+Soft]</b> -Synopsis / List Of Date & Events / Income Tax Service   |
| 288 | 710102060022019   | 12-Mar-19 | Subhash Technologies Pvt. Ltd. V/s. ROC  | Section-252              | Alok Kr. Agarwal          | <b>[Hard+Soft]</b> -Synopsis / List Of Date & Events / Income Tax Service & ROC / Pg Missing-110-199 / Wrong Arrange After Pg 214 |
| 289 | 710102060902019   | 12-Mar-19 | Flowmore BMG Pvt. Ltd. V/s. Euro Bearings Pvt. Ltd.                                  | Section-9                | Mahesh Agarwal            | <b>[Hard+Soft]</b> -Translate-19 / Flueding-74-81,76-78,83,80   |
| 290 | 710102401702016/2 | 13-Mar-19 | BCC Fuba India Ltd. V/s. SBJ Exports & Mfg. Pvt. Ltd.                                | CP. No.659/2016          | UKCA Partners             | <b>[Hard+Soft]</b> -Pg Not Clear-23-30 <b>[Soft]</b> -Missing Pg-12-33  |
| 291 | 710102061472019/1 | 13-Mar-19 | Purnima Steel Syndicate V/s. Supertech Township Project Ltd.                         | IB/1547/ND/2018          | Kohli & Sobti             | <b>[Hard+Soft]</b> -Sign On Rejoinder   |
| 292 | 710102061622019   | 13-Mar-19 | Siba Prasad Mishra & Ors. V/s. Bindals Sponnge Industries Ltd.                       | IB/60/PB/2018            | Hitendra Nath Rath        | <b>[Hard+Soft]</b> -Sign On Application / Advance Service / Court Fees / Pg Not Clear-34,38,43,49,42,43,50                        |
| 293 | 710102061042019   | 13-Mar-19 | Shrinath Rotopack Pvt. Ltd. V/s. Shakti Bhog Foods Limited                           | Section-9                | Rohit Rathi               | <b>[Hard]</b> -E-Stamp Paper With Affidavit Notary / Court Fees / 9(3)b Affidavit   |
| 294 | 710102061462019   | 13-Mar-19 | Livguard Mobile Accessories Pvt. Ltd. V/s. Ncube Logistics & Warehousing Pvt. Ltd.   | Section-230-232          | R. Jawahar Lal            | <b>[Hard+Soft]</b> -True Copy Sign / Volume Break / Brief Synopsis / Pg Not Clear-627   |
| 295 | 710102061362019   | 13-Mar-19 | Rathi Powertech Global Pvt. Ltd. V/s. Raghuveer Metal Industries Ltd.                | Section-9                | Karan Gandhi              | <b>[Hard+Soft]</b> -Pg Not Clear-52-54,108 / Affidavit / Advance Service  |
| 296 | 710102061422019   | 13-Mar-19 | Ramji Lal Ram Saroop Pvt. Ltd. V/s. Garuda Construction & Engineering Pvt. Ltd.      | Section-9                | Aureus Law Partners       | <b>Jurisdiction Mumbai</b>  |
| 297 | 710102013472019/1 | 13-Mar-19 | Precision Advance Plastics Pvt. Ltd.   | CAA/18/2018              | A.K Kuchhal               | <b>[Hard+Soft]</b> - Missing-13-14 / Original File All Pgs Wrong Arrange  |

|     |                   |           |  |                          |                     |  |
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| 298 | 710102406962018/3 | 13-Mar-19 | ROC V/s. Care Well Exim Pvt. Limited   | CP. No.139/271-272/PB/18 | Raktim Gogoi        | <b>[Hard+Soft]</b> -Sign On Reply / Pg Not Clear-64,65,69,87,90,92,105,113   |
| 299 | 710102061042019   | 13-Mar-19 | Shrinath Rotopack Pvt. Ltd. V/s. Shakti Bhog Foods Limited                         | Section-9                | Rohit Rathi         | <b>[Hard]</b> -E-Stamp Paper With Affidavit Notary / Court Fees / 9(3)b Affidavit  |
| 300 | 710102061462019   | 13-Mar-19 | Livguard Mobile Accessories Pvt. Ltd. V/s. Ncube Logistics & Warehousing Pvt. Ltd. | Section-230-232          | R. Jawahar Lal      | <b>[Hard+Soft]</b> -True Copy Sign / Volume Break / Breif Synopsis / Pg Not Clear-627  |
| 301 | 710102002272019/2 | 13-Mar-19 | Milap News Corporation Pvt. Ltd. V/s. MJP Media Pvt. Ltd.                          | CA/312/PB/2018           | Tushar Jalan        | <b>[Hard+Soft]</b> -Sign On Appliaction  |
| 302 | 710120007552018/4 | 13-Mar-19 | Ajay Jugran V/s. Gaursons Sportswood Pvt. Limited                                  | IB/1069/PB/2018          | Vidhur Bhatia       | <b>[Hard+Soft]</b> -Supporting Affidavit   |
| 303 | 710102061402019   | 13-Mar-19 | Om Logistics Ltd. V/s. Compact Lamps Pvt. Ltd.                                     | Section-9                | Arun Aggarwal       | <b>[Hard+Soft]</b> -Sign On Petition   |
| 304 | 710102061932019   | 14-Mar-19 | Plaksa Solutions Pvt. Ltd. V/s. ROC  | CA No.1082/252/ND/18     | Sakshi Mehley       | <b>[Hard]</b> -Sign On Application / True Copy Sign / Income Tax Service   |
| 305 | 710102061862019/9 | 14-Mar-19 | Technology Development Board V/s. Logic Eatern India Pvt. Ltd.                     | IB/623/PB/2017           | Rajan Das Gupta     | <b>[Hard+Soft]</b> -Pg Missing-8-10  |
| 306 | 710102012582019/1 | 14-Mar-19 | Mansi Brar Fernandes & Ors. V/s. Saha Infratech Pvt. Ltd.                          | IB/485/PB/2019           | Sunil Fernandes     | <b>[Hard+Soft]</b> -E-Stamp Paper Missing  |
| 307 | 26                | 14-Mar-19 | Mr. Mohinder Kumar Verma   | Caveat                   | Aniruddh Singh      | <b>[Hard+Soft]</b> -Supporting Affidavit   |
| 308 | 27                | 14-Mar-19 | Mr. Pramod Kumar Misra   | Caveat                   | Aditya Dev Triguna  | <b>[Hard+Soft]</b> -Supporting Affidavit   |
| 309 | 28                | 14-Mar-19 | Majestic Holding Pvt. Limited  | Caveat                   | Prashant Kumar      | <b>[Hard+Soft]</b> -Supporting Affidavit   |
| 310 | 710102021222018/1 | 14-Mar-19 | Shankar Rice & General Mills V/s. Lal Mahal Limited                                | IB/1513/2018             | Aakanksha Nehra     | <b>[Hard+Soft]</b> -Sign On Rejoinder / E-Stamp Paper With Affidavit Missing   |
| 311 | 710102017282018/2 | 14-Mar-19 | Arun Mohan Bansal V/s. ROC   | CA No.988/252/ND/18      | Rahul Malhotra      | <b>[Hard+Soft]</b> -Supporting Affidavit / ROC Service / Vakalatnama   |
| 312 | 710120009972018/1 | 14-Mar-19 | EPC Contracts (India) Pvt. Limited V/s. Regenesi Technologies India Pvt. Ltd       | IB/1162/2018             | Sarwar Raza         | <b>[Hard+Soft]</b> -Pg Not Clear-71-103  |
| 313 | 710102061992019   | 14-Mar-19 | Anurag Chandra V/s. Affinity Beauty Salon Pvt. Limited                             | IB/786/PB/2018           | Ranjana Roy Gawai   | <b>[Hard+Soft]</b> -Missing Pg-17 / True Copy Sign   |
| 314 | 710102061372019   | 14-Mar-19 | Palvision India Pvt. Ltd. V/s. ROC   | Section-252              | CA Anil Chopra      | <b>[Hard+Soft]</b> -List Of Date & Events / Format In Cover Page / MOA With 10Rs. E-Stamp Paper / Welfare / POA / Board Resoulution          |
| 315 | 710102035042018/1 | 14-Mar-19 | Kuntal Constructions Pvt. Ltd. V/s. Bharat Hotels Limited                          | IB/49/ND/2019            | Rishi Sood          | <b>[Hard+Soft]</b> -Supporting Affidavit / Advance Service   |
| 316 | 710120012082018/5 | 14-Mar-19 | Shinoj Koshy V/s. Granite Gate Properties PVT. Ltd.                                | IB/1248/PB/2018          | Prabhjit Singh Soni | <b>[Hard+Soft]</b> -Index & Numbering Missing  |
| 317 | 710102030542018/1 | 14-Mar-19 | Bimla Maru Fashion Pvt. Ltd. V/s. Gimatex Industries Pvt. Limited                  | IB/543/ND/2017           | Amit Saxena         | <b>[Hard+Soft]</b> -True Copy Sign / A4 Size Pg-1-21   |
| 318 | 710102060882019   | 14-Mar-19 | VMC Advisors Pvt. Ltd. V/s. Dharmender Pasricha                                    | Section-252              | PL Malik            | <b>[Hard+Soft]</b> -ROC Original Service / MOA With 20Rs. E-Stamp Paper / Income Tax Service   |
| 319 | 710102000512019/2 | 14-Mar-19 | Allwell Realty Pvt. Ltd. V/s. ROC  | CA No.110/252/ND/19      | DN Chaturvedi       | <b>[Soft]</b> -Docs Wrong Upload   |
| 320 | 710102061162019   | 14-Mar-19 | SPS Realtors Pvt. Ltd. V/s. ROC  | Section-252              | Sushma Mathur       | <b>[Hard+Soft]</b> -Client Sign / Vakalatnama / True Copy Sign / STK-7 / Court Fees / Welfare / ROC & Income Tax Service                     |
| 321 | 710102061792019   | 14-Mar-19 | Manmohan Sarup Aggarwal V/s. Parsvnath Landmark Developers Pvt. Ltd.               | Section-7                | Rahul Malhotra      | <b>[Hard+Soft]</b> -Pg Not Clear-55,110,120,121,122  |
| 322 | 710102061842019   | 14-Mar-19 | Emicon India Pvt. Ltd. V/s. Supertech Pvt. Ltd.                                    | Section-9                | Anurag Ojha         | <b>[Hard+Soft]</b> -Sign On Petition / Missing-2,46 / Supporting Affidavit / Court Fees / Welfare / Advance Service                          |
| 323 | 710102061652019   | 14-Mar-19 | Nivedita Roy Choudhary V/s. Nelson Furtado   | Section-7                | Krishna Parkhani    | <b>[Hard+Soft]</b> -Pg Not Clear-26-27,33,35,37,39,41,43,45,47 / Cover Pg Format In NCLT / True Copy Sign                                    |
| 324 | 710102061822019   | 14-Mar-19 | Maxheights Infrastructure Ltd. V/s. Alcott Town Planners Pvt. Ltd.                 | Section-9                | Mukesh Sukhija      | <b>[Hard+Soft]</b> -Advance Service  |
| 325 | 710102061632019   | 14-Mar-19 | Bigbloc Construction Ltd. V/s. Aims Promoters Pvt. Ltd.                            | Section-9                | Aaditya Pande       | <b>[Hard+Soft]</b> -True Copy Sign / Back To Back Pg-80 / Pg Not Clear-10,13,16,19 / MOA With 20Rs. E-Stamp Paper etc.....                   |
| 326 | 710102016682019   | 14-Mar-19 | Arcee Trading Corporation V/s. Dev Landcon Pvt. Limited                            | Section-9                | Basant Kr. Gautam   | <b>[Hard+Soft]</b> -Advance Service / Memo Of Parties / List Of Date & Events / Brief Synosis / Compliance Affidavit / E-Stamp Paper Missing |
| 327 | 710102061862019/9 | 14-Mar-19 | Technology Development Board V/s. Logic Eatern India Pvt. Ltd.                     | IB/623/PB/2017           | Rajan Das Gupta     | <b>[Hard+Soft]</b> -Pg Missing-8-10  |
| 328 | 710102062032019   | 15-Mar-19 | Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.                                  | IB/137/ND/2018           | Sunder Khatri       | <b>[Hard+Soft]</b> -A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper  |
| 329 | 710120009772018/3 | 15-Mar-19 | Holy-Land Marketing Pvt. Ltd. V/s. Laksh Foods Pvt. Ltd.                           | IB/1181/ND/2018          | Naresh Kr. Munjal   | <b>[Hard+Soft]</b> -Missing-5  |
| 330 | 710102016782019   | 15-Mar-19 | Neo Nitika Projects Pvt. Ltd. V/s. ROC   | Section-252              | Geetika Monga       | <b>[Hard+Soft]</b> -Missing Pg-61-62,140,143 / Wrong Arrange-81-82,228 / Pg Not Clear-112,120,124-125,135,138-139                            |

|     |                    |           |  |                             |                       |   |
|-----|--------------------|-----------|--|-----------------------------|-----------------------|---|
| 331 | 710102062232019    | 15-Mar-19 | Ujjwal Realtors Pvt. Ltd. V/s. AMK Real Estates Pvt. Ltd.                      | Section-230-232             | Gursat Singh          | <b>[Hard+Soft]</b> - True Copy Sign / Pg Not Clear-95,127,131-133,136-137,152-155,158                             |
| 332 | 710102021342018/1  | 18-Mar-19 | Aman Nath V/s. Neemrana Hotels Pvt. Ltd.                                       | CP. No. 348/ND/17           | Nidhi Mohan Parashar  | <b>[Hard+Soft]</b> -Advance Service / Wrong Arrange-30-32 / Missing-190-198                                       |
| 333 | 710102062272019    | 18-Mar-19 | Anjali Bhardwaj & Ors. V/s. VS Realtech Pvt. Ltd.                              | Section-241-242,447,452     | Jugal Bagga           | <b>[Hard+Soft]</b> -Pg Not Clear-52-54,58,90,91,115   |
| 334 | 710102070352019    | 18-Mar-19 | Indiabulls Real Estate Ltd. V/s. India Land And Properties Ltd.                | Section-230-232             | J. Sagar Associates   | <b>[Hard+Soft]</b> -Pg Not Clear-350,355,364,369 / <b>[Soft]</b> -Missing Pg-106                                  |
| 335 | 710102070902019    | 18-Mar-19 | Isthmus Capital Advisors Pvt. Limited V/s. ROC                                 | CP. No.416/66/ND/18         | Surjeet Singh         | <b>[Hard+Soft]</b> -IncomeTax Service   |
| 336 | 710102008962019/4  | 18-Mar-19 | Deepika Jain V/s. JC World Hospitality Pvt. Limited                            | IB/306/ND/2019              | Jitendra Kumar        | <b>[Hard+Sogft]</b> -Advance Service / <b>[Hard]</b> -Back To Back Pg & A4 Size -8-45                             |
| 337 | 710102015002019/2  | 18-Mar-19 | Habibur Rahman Laskar V/s. JC World Hospitality Pvt. Ltd.                      | IB/560/ND/2019              | Jitendra Kumar        | <b>[Hard+Sogft]</b> -Advance Service  |
| 338 | 710102004032019/1  | 18-Mar-19 | Parul Jain V/s. JC World Hospitality Pvt. Ltd.                                 | IB/173/ND/2019              | Jitendra Kumar        | <b>[Hard+Sogft]</b> -Advance Service  |
| 339 | 710102028862018/1  | 18-Mar-19 | Vedika Nut Crafts Pvt. Ltd. V/s. Shashi Kant Nemani                            | CA/444/PB/2018              | Shashi Kant Nemani    | <b>[Hard+Soft]</b> -Supporting Affidavit  |
| 340 | 710102400852014/1  | 18-Mar-19 | Shagoon Travels Pvt. Ltd. V/s. ROC   | CP. No.779/2014             | D.K Malhotra          | <b>[Hard+Soft]</b> -Supporting Affidavit  |
| 341 | 710102004322019/4  | 18-Mar-19 | Devi Industrial Engineers V/s. Chandralekha Constructions Pvt. Ltd.            | IB/285/ND/2019              | Mansi Bajaj           | <b>[Hard+Soft]</b> -True Copy Sign / Sign On Reply / E-Stamp Paper Missing  |
| 342 | 710102009672019/3  | 18-Mar-19 | Apavarga Trading Company V/s. J.S Hospitality Services Pvt. Limited            | IB/374/ND/2019              | Yogesh Kumar          | <b>[Hard+Soft]</b> -Missing Pg-48   |
| 343 | 710102028252018/1  | 18-Mar-19 | Indocraft Sales And Agencies V/s. Gokul Polymers Pvt. Ltd.                     | IB/386/ND/2019              | Ayush Sharma          | <b>[Hard+Soft]</b> -Missing Pg-5  |
| 344 | 710102009542019/3  | 18-Mar-19 | Shweta Bansal V/s. Vardhman Estates & Developers Pvt. Ltd.                     | IB/345/PB/2019              | Mukesh Kumar          | <b>[Hard+Soft]</b> -Pg Not Clear-28-30,32-41  |
| 345 | 710102031622018/3  | 18-Mar-19 | Navjeet Yadav & Ors. V/s. Hounslow Builders Pvt. Ltd.                          | IB/128/ND/2019              | Vaibhav Tyagi         | <b>[Hard+Soft]</b> -Translate Pg-26-27  |
| 346 | 710102062422019    | 18-Mar-19 | Saran Equipments & Engineers Pvt. Ltd. V/s. Pioneer Fabricators Pvt. Limited   | Section-9                   | CA Sunny Thakral      | <b>[Hard+Soft]</b> -MOA With 20Rs. E-Stamp Paper / Pg Not Clear-53-68,85-100 / <b>[Soft]</b> -Index Wrong Arrange |
| 347 | 710102070622019    | 18-Mar-19 | Pawan Security Services V/s. Star Facilities Management Pvt. Limited           | Section-9                   | Avinash Kr. Lakhanpal | <b>[Hard+Soft]</b> -Pg Not Clear-53-59,62-67 / Missing-728 / True Copy Sign / Wrong Arrange-573,148               |
| 348 | 710102070622019    | 18-Mar-19 | Pawan Security Services V/s. Star Facilities Management Pvt. Limited           | Section-9                   | Avinash Kr. Lakhanpal | <b>[Hard+Soft]</b> -Pg Not Clear-53-59,62-67 / Missing-728 / True Copy Sign / Wrong Arrange-573,148               |
| 349 | 710102031622018/3  | 18-Mar-19 | Navjeet Yadav & Ors. V/s. Hounslow Builders Pvt. Ltd.                          | IB/128/ND/2019              | Vaibhav Tyagi         | <b>[Hard+Soft]</b> -Translate Pg-26-27  |
| 350 | 710102062422019    | 18-Mar-19 | Saran Equipments & Engineers Pvt. Ltd. V/s. Pioneer Fabricators Pvt. Limited   | Section-9                   | CA Sunny Thakral      | <b>[Hard+Soft]</b> -MOA With 20Rs. E-Stamp Paper / Pg Not Clear-53-68,85-100 / <b>[Soft]</b> -Index Wrong Arrange |
| 351 | 710200413892017/1  | 19-Mar-19 | Alcobex Metals Workers Union V/s. Alcobex Metals Ltd.                          | CP. No. 104/270-271/ND/2018 | Ved Prakash           | <b>[Hard+Soft]</b> -Translate Pg-9,31,43-48,53,70 / Advance Service Original                                      |
| 352 | 710102002962019/1  | 19-Mar-19 | Omni Media Communications Pvt. Ltd. V/s. Jay Polychem India Ltd.               | IB/419/ND/2017              | Ashutosh              | <b>[Hard+Soft]</b> -Sign On Application / True Copy Sign / E-Stamp Paper Notary                                   |
| 353 | 71010207112019     | 19-Mar-19 | Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt. Limited                     | IB/456/2018                 | Swapnil Gupta         | <b>[Hard+Soft]</b> -Pg Not Clear-16 / Advance Service   |
| 354 | 7101020007352018/1 | 19-Mar-19 | Miric Biotech Limited V/s. ROC   | CA No.815/252/ND/18         | Arjun Kr. Tiwari      | <b>[Hard]</b> -Back To Back Pages-115,116-124   |
| 355 | 710102071112019    | 19-Mar-19 | Suraksha Asset Reconstruction Pvt. Ltd. V/s. Udayraj Patwardhan                | IB/1083/PB/18               | Chitranshul A. Sinha  | <b>[Hard+Soft]</b> -Translate-33-35,99 / Wrong Arrange-171-173  |
| 356 | 710102059842019/2  | 19-Mar-19 | Anurag Promoters Pvt. Ltd. V/s. ROC  | Section-252                 | CS Shubhanshu Sharma  | <b>[Hard+Soft]</b> -True Copy Sign / Translate-58-110 / MOA With 20Rs. E-Stamp Paper Paper                        |
| 357 | 710102071222019    | 19-Mar-19 | Saptrangi Craft Limited V/s. Krishna Weavers Ltd.                              | Section-230-232             | Ashutosh Gupta        | <b>[Hard+Soft]</b> -Translate-33-35,99 / Wrong Arrange-171-173  |
| 358 | 710200433822018/1  | 19-Mar-19 | Trustline Finvest Limited  | CAA/128/66/ND/18            | V.G Satyamoorthy      | <b>[Hard+Soft]</b> -Pg Not Clear-17,18,28-30  |
| 359 | 710102005312019/1  | 19-Mar-19 | Dr. Virendra Swarup Institute Of Computer Sciences V/s. Varali Properties Ltd. | IB/209/ND/2019              | Sumesh Dhawan         | <b>[Hard+Soft]</b> -Translate Pg-54,56,58 / Pg Not Clear-49-50  |
| 360 | 710102060432019    | 19-Mar-19 | Indian Durobuild Pvt. Ltd. V/s. Empire Fincap Pvt. Limited                     | CA(CAA)22/PB/19             | Ashish Middha         | <b>[Hard]</b> -A4 Size Pg-139-152 / Delay Application   |
| 361 | 710102071232019    | 19-Mar-19 | Oriental Bank Of Commerce V/s. Venta Realtech Pvt. Ltd.                        | Section-7                   | SK Sharma             | <b>[Soft]</b> -Missing Pg-20,140-142 / Pg Not Clear-62,67 / Pg Repeated-98  |
| 362 | 710102060562019    | 19-Mar-19 | Sunil Maloo V/s. CLC Industries Limited  | Section-9                   | Jatin Sehgal          | <b>[Hard]</b> -Pg Not Clear-189,48-59,60-64,66,74 / Back To Back & Hindi Pg-43,45,47 / Wrong Document / Pg Cut-86 |
| 363 | 710102071222019    | 19-Mar-19 | Saptrangi Craft Limited V/s. Krishna Weavers Ltd.                              | Section-230-232             | Ashutosh Gupta        | <b>[Hard+Soft]</b> -Translate-33-35,99 / Wrong Arrange-171-173  |
| 364 | 710102065372019    | 20-Mar-19 | Green Edge Infrastructure Pvt. Ltd. V/s. Magic Eye Developers Pvt. Ltd.        | Section-59                  | Namit Suri            | <b>[Hard+Soft]</b> -Pg Not Clear-176,347 / Repeated Pg-287  |
| 365 | 710102012262019/6  | 20-Mar-19 | Asia Pragati Capfin Pvt. Ltd. V/s. SN Jee Buildwell Pvt. Ltd.                  | IB/496/PB/2019              | Mohit Nandwani        | <b>[Hard+Soft]</b> -Sign On Application   |

|     |                     |           |   |                          |                         |   |
|-----|---------------------|-----------|---|--------------------------|-------------------------|---|
| 366 | 71010207202219      | 22-Mar-19 | American Eepress Banking Corp. V/s. Jambu Knits Pvt. Ltd.                     | IB/509/PB/2017           | Anju Bhushan Gupta      | <b>[Hard+Soft]</b> -Sign On Appliaction / True Copy Sign / A4 Pgs In Original Set / Blur Pg-21-23                   |
| 367 | 710102029272018/1   | 22-Mar-19 | Asset Reconstruction Company (India) Ltd. V/s. White Metals Limited           | IB/160/PB/2018           | Naveen Chawla           | <b>[Hard+Soft]</b> -Pg Not Clear-79,82,83,215,216,217   |
| 368 | 710120011032018/1   | 22-Mar-19 | Wings Biotech Ltd. V/s. Wings Plastics Pvt. Ltd.                              | CA(CAA)34/PB/2018        | Arun Kr. Mittal         | <b>[Hard]</b> -A4 Size Pg-1,4,7,10-19 / <b>[Hard+Soft]</b> -Pg Not Clear-18-19                                      |
| 369 | 710102019862019     | 22-Mar-19 | Rajan Chibbar V/s. Bony Systems & Technologies Ltd.                           | Section-9                | Rakesh Kakar            | <b>[Hard+Soft]</b> -Pg Not Clear-19-20,54-55 / True Copy Sign   |
| 370 | 710102071882019     | 22-Mar-19 | Bharat Khandelwal V/s. JC World Hospitality Pvt. Ltd.                         | Section-7                | Chitranshul A. Sinha    | <b>[Hard+Soft]</b> -Pg Not Clear-19   |
| 371 | 710102072012019     | 22-Mar-19 | Avnish Anand V/s. JC World Hospitality Pvt. Ltd.                              | Section-7                | Chitranshul A. Sinha    | <b>[Hard+Soft]</b> -Pg Not Clear-19,20,26-27 / Cover Pg Wrong   |
| 372 | 710102072032019     | 22-Mar-19 | Techpark India Pvt. Ltd. V/s. Mcarbon Tech Innovation Pvt. Ltd.               | Section-9                | KC Law Chambers         | <b>[Hard+Soft]</b> -Pg Not Clear-76,67,65-66 / Missing-64   |
| 373 | 1010000402192017/16 | 25-Mar-19 | Punjab National Bank V/s. Bhushan Power And Steel Ltd.                        | IB/202/PB/2017           | Ayush Sharma            | <b>[Hard+Soft]</b> -Pg Not Clear-31-32 / Sign On Written Submission   |
| 374 | 710102072242019     | 25-Mar-19 | Alloys Metal (India) V/s. Hindustan Paper Corporation Limited                 | IB/418/ND/2018           | Sibal & Co.             | <b>[Hard+Soft]</b> -Pg Not Clear-84-90  |
| 375 | 710200410952018/2   | 25-Mar-19 | Alok Kumar Agarwal V/s. Vinayak Wire Products Pvt. Ltd.                       | IB/893/ND/2018           | Abhishek Anand          | <b>[Hard+Soft]</b> -Pg Not Clear-26 / Sign On Report / <b>[SOFT]</b> -Pg Not Clear-26,49,53,58-60                   |
| 376 | 710102072422019     | 25-Mar-19 | Harsh Kr. Taneja V/s. Unitech Limited   | CP/10/18/2015            | Kunal Soni & Associates | <b>[Hard+Soft]</b> -Pg Not Clear-27,29 / True Copy Sign   |
| 377 | 710102071372019     | 25-Mar-19 | Ajay Singhal & Ors. V/s. AVJ Developers (India) Pvt. Ltd.                     | IB/1758/PB/2018          | Aadditya Vijay Kumar    | <b>[Hard+Soft]</b> -Pg Missing-11,15  |
| 378 | 71002014102019/1    | 25-Mar-19 | Syndicate Bank V/s. The State Trading Corporation Of India Ltd.               | IB/466/PB/2019           | Uday Gupta              | <b>[Hard+Soft]</b> -Translate-128 / Pg Not Clear-171  |
| 379 | 710102072232019     | 25-Mar-19 | Apollo Finance Ltd. V/s. Sunrays Properties And Investments Company Pvt. Ltd. | Section-230-232          | Manoj Sharma            | <b>[Hard+Soft]</b> -Pg Missing-265-266  |
| 380 | 710102072212019     | 25-Mar-19 | Osiatic Consultants And Investments Pvt. Ltd. V/s. Apollo Finance Limited     | Section-230-232          | Manoj Sharma            | <b>[Hard+Soft]</b> -Pg Not Clear-146-152 / Wrong Arrange-166  |
| 381 | 710102407362018/1   | 25-Mar-19 | Anuj Tyagi & Ors. V/s. Wianxx Impex Pvt. Limited                              | IB/695/PB/2018           | Mayank Wadhwa           | <b>[Hard+Soft]</b> -Sign On Rejoinder / E-Stamp Paper Missing In Duplicate Set / Over Writing Pg-44                 |
| 382 | 710102072272019     | 25-Mar-19 | Indian Technocraft Ltd. V/s. I.K Developers And Engineers Pvt. Ltd.           | Section-230-232          | Sushil Aggarwal         | <b>[Hard+Soft]</b> -Pg Not Clear-52-53,121 / Missing Pg-116   |
| 383 | 710120004232018/1   | 25-Mar-19 | Pro Sportify Pvt. Ltd. V/s. Vivid IT Solutions Pvt. Ltd.                      | IB/1091/ND/2018          | Bimal Kumar Sharma      | <b>[Hard+Soft]</b> -Pg Not Clear-50-56,62-66,67,85,87   |
| 384 | 710102060982019     | 25-Mar-19 | Premier Tech Aqua Systems India Pvt. Ltd. V/s. Mira Green Tech Pvt. Ltd.      | Section-9                | Abhimanyu Mahajan       | <b>[Hard+Soft]</b> -Pg Not Clear-33-34-40,63-70   |
| 385 | 710102072412019     | 25-Mar-19 | Central Transport Corporation Of India V/s. Metenere Limited                  | Section-9                | Manoj Kumar             | <b>[Soft]</b> -Soft Copy Not Clear  |
| 386 | 710200432202018/2   | 26-Mar-19 | Shailesh Maurya V/s. Total Properties Pvt. Ltd.                               | CA/186/241/ND/18         | Vijay K. Singhal        | <b>[Hard+Soft]</b> -Pg Not Clear-33-36,151-159,168,172,173-180,184-186,211-213,227-229                              |
| 387 | 710102015002019/5   | 26-Mar-19 | Habibur Rahman Laskar V/s. JC World Hospitality Pvt. Ltd.                     | IB/560/ND/2019           | Chandra Gupta           | <b>[Hard+Soft]</b> -Translate-23-24 / True Copy Sign  |
| 388 | 710102072502019     | 26-Mar-19 | Bahl Paper Mills Ltd. V/s. Manila Resorts Pvt. Ltd.                           | CP. No.78/ND/16          | Peeyoosh Kalra          | <b>[Hard+Soft]</b> -Wrong Arrange & Translate-61  |
| 389 | 710120011482018/3   | 26-Mar-19 | Kline Technical Consulting LLC V/s. Central Electronics Limited               | IB/1207/ND/2018          | Anuj Kumar              | <b>[Hard+Soft]</b> -Pg Not Clear-75-76 / Pg Numbering Not Mention   |
| 390 | 710102017832019     | 26-Mar-19 | Ranjit Das & Ors. V/s. MSX Mall Pvt. Ltd.                                     | IB/334/ND/2018           | Manoj Kumar Singh       | <b>[Hard+Soft]</b> -Compliance Affidavit  |
| 391 | 710102072882019     | 26-Mar-19 | Religare Finvest Ltd. V/s. Annies Apparel Pvt. Ltd.                           | IB/680/PB/2018           | Kunal Chatterji         | <b>[Hard]</b> -Flued In Index   |
| 392 | 710102071522019/1   | 26-Mar-19 | RS Stones Pvt. Ltd. V/s. Manjit Singh Chhatwal                                | CP. No.432/241-242/PB/18 | Sachin Midha            | <b>[Hard]</b> -Pg Not Clear-28 / Document Not Upload  |
| 393 | 710200431132018/1   | 26-Mar-19 | Heartbeat City Developers Pvt. Ltd. V/s. Pankaj Jain                          | CA No.835/252/ND/18      | UKCA Partners           | <b>[Hard+Soft]</b> -Missing Pg-10-11  |
| 394 | 710102071822019     | 26-Mar-19 | Ranjit Das & Ors. V/s. MSX Mall Pvt. Ltd.                                     | IB/334/ND/2018           | Manoj Kumar Singh       | <b>[Hard+Soft]</b> -Translate-96,104,110,135 / 65-B Compliance Affidavit  |
| 395 | 71020041142018/1    | 26-Mar-19 | Vinflex Products Pvt. Ltd. V/s. Alaska Rubbers Pvt. Ltd.                      | CAA/39/ND/2018           | D.K Singh               | <b>[Hard+Soft]</b> -Advance Service   |
| 396 | 710102025252018/2   | 26-Mar-19 | Bermuda Insurance Brokers Pvt. Ltd. V/s. Neha Credit & Investments Pvt. Ltd.  | CAA/184/ND/2018          | D.K Singh               | <b>[Hard+Soft]</b> -Advance Service   |
| 397 | 710102011562019/1   | 26-Mar-19 | Air Shagoon Network Pvt. Ltd. V/s. Associated Trade Logistic Pvt. Ltd.        | IB/183/ND/2018           | Mayuri Raghuvanshi      | <b>[Hard+Soft]</b> -E-Stamp Paper Wrong Date / <b>[Hard]</b> -Pg Flued-3  |
| 398 | 710102073162019     | 26-Mar-19 | Jaswant International Pvt. Ltd. V/s. Callina Care Overseas Pvt. Ltd.          | IB/1060/PB/2018          | R&R Legal               | <b>[Hard+Soft]</b> -E-Stamp Paper Missing-05  |
| 399 | 710102073222019     | 26-Mar-19 | Pragya Kumar V/s. Earth Galleria Pvt. Limited                                 | Section-7                | Ashish Anand            | <b>[Hard+Soft]</b> -Translate-57,60 / Sign On Petition / True Copy Sign   |
| 400 | 710102032812018/2   | 26-Mar-19 | Shelender Kumar Sharma V/s. DSC Limited                                       | IB/98/ND/2019            | Deepak Khurana          | <b>[Hard+Soft]</b> -Pg Not Clear-87,90-91   |
| 401 | 710102073272019     | 26-Mar-19 | Ascent Buildtech Pvt. Ltd. V/s. Anil Kumar Jain                               | IB/334/ND/2018           | Radhika Kumari          | <b>[Hard+Soft]</b> -Missing Pg-7,84,23  |
| 402 | 710102073022019     | 26-Mar-19 | Jammu And Kashmir Bank Ltd. V/s. Vinod Cotton Corp. Pvt. Limited              | Section-7                | Chitranshul A. Sinha    | <b>[Hard+Soft]</b> -Translate-103,159-161,187,247-258,276 / Missing Pg-295  |
| 403 | 710102073192019     | 26-Mar-19 | Sanghvi Movers Ltd. V/s. Predominant Engineers & Contractors Pvt. Limited     | Section-9                | Nitin S. Tambwekar      | <b>[Hard+Soft]</b> -Compliance Affidavit / Pg Not Clear-153-164,141,143,147,148,144,145 / Wrong Arrange-151 etc.... |

|     |                   |           |  |                            |                     |  |
|-----|-------------------|-----------|--|----------------------------|---------------------|--|
| 404 | 710102072322019   | 26-Mar-19 | Santosh Bhasin & Ors. V/s. RTC Restaurants India Limited                             | Section-9                  | Kamlesh Mahajan     | <b>[Hard+Soft]-Translate-</b> 87,91,93,95,97,185,63,151,155,157,159 / Missing-149,154,27-47 / Wrong Arrange-96,161,185 / Pg Not Clear-264,265-266 / Sign On Petition |
| 405 | 710102072702019   | 27-Mar-19 | Mandakini Vacations Pvt. Ltd. V/s. ROC   | Section-252                | Aditi Sharma        | <b>[Hard]-A4</b> Size Pgs-35-54,58-118   |
| 406 | 710102073442019   | 27-Mar-19 | S.M Hospitality Pvt. Ltd.  | CP. No.31/ND/12            | Rohit Chaudhary     | <b>[Hard+Soft]-Wrong</b> Arrange-24A-25  |
| 407 | 710102029352018/3 | 27-Mar-19 | Wings Biotech Ltd. V/s. Wings Pharmaceuticals Pvt. Ltd.                              | CAA/87/PB/2018             | Lakshmi Gurung      | <b>[Hard+Soft]-True</b> Copy Sign  |
| 408 | 710102073252019   | 27-Mar-19 | Digital Classifieds Ltd. V/s. Times Internet Limited                                 | Section-230-232            | ASP Advocates       | <b>[Hard+Soft]-Pg</b> Not Clear-85-92,158-163,379-380,401-405,432-448 / 156-164,368-373,375-377,383,395-400  |
| 409 | 710102073352019   | 27-Mar-19 | V Trans (India) Ltd. V/s. Coldex Logistics Pvt. Limited                              | Section-9                  | Rhythm Buaria       | <b>[Hard+Soft]-Missing</b> Pg-3216,3476,4000 / Volume Break / Pg Not Clear-282,132   |
| 410 | 710102073532019   | 27-Mar-19 | Nikhil Mehta V/s. AMR Infrastructure Limited   | IB/02/PB/2017              | Kshitij Kumar       | <b>[Hard+Soft]-Translate</b> Pg-21,28  |
| 411 | 710102008332019/3 | 27-Mar-19 | Prayag Polytech Pvt. Ltd. V/s. Sivalik Enterprises Pvt. Ltd.                         | IB/312/ND/2019             | Udit Kishan         | <b>[Hard+Soft]-True</b> Copy Sign  |
| 412 | 710102073582019   | 27-Mar-19 | Flowserve Sanmar Ltd. V/s. Earth Water Limited                                       | Section-9                  | K.V Balakrishnan    | <b>[Hard+Soft]-True</b> Copy Sign / Pg Not Clear-20-23,51-55 / Flued-11  |
| 413 | 710102073412019   | 27-Mar-19 | Manu Agrawal V/s. RG Infra Build Pvt. Limited  | Section-9                  | Nitin Kumar Kaushik | <b>[Hard+Soft]-Pg</b> Not Clear-31-36,40,25  |
| 414 | 710102073522019   | 27-Mar-19 | Dr. Virendra Swarup Educational Foundation V/s. Imperia Structure Limited            | Section-7                  | PSP Legal           | <b>[Hard+Soft]-Wrong</b> Arrange-40 / Missing-218 / Pg Not Clear-81,83,49,53,55,57,59,61,63,65,67,69,71,73,75,77,79,81,83,107  |
| 415 | 710102073282019   | 27-Mar-19 | Royale Resinex Pvt. Ltd. V/s. Proactive Plast Pvt. Limited                           | Section-9                  | Bharat Arora        | <b>[Hard+Soft]-Board</b> Resolution / Demand Notice / Sign Pg-117  |
| 416 | 710102073332019   | 27-Mar-19 | Amit Mittal V/s. Ferrous Infrastructure Pvt. Limited                                 | Section-7                  | Atul Nagarajan      | <b>[Hard+Soft]-Sign</b> On Application   |
| 417 | 710102073182019   | 27-Mar-19 | Goutham Jain V/s. Technopark Advisors Pvt. Limited                                   | Section-9                  | Alok Kumar          | <b>[Hard+Soft]-True</b> Copy Sign / Missing-48 / Pg Not Clear-68,118,68,92,94-98 / Proof Of Service In Duplicate Set   |
| 418 | 710102072972019   | 27-Mar-19 | Bajaj Rubber Company Pvt. Ltd. V/s. Relcom Technology Pvt. Limited                   | Section-9                  | Shailender Kumar    | <b>[Hard+Soft]-Missing</b> -68 / Pg Not Clear-56,121   |
| 419 | 710102073542019   | 27-Mar-19 | Dev Prakash Yadav V/s. Ansal Phalak Infrastructure Pvt. Limited                      | Section-7                  | Kunal Ahuja         | <b>[Hard+Soft]-Pg</b> Not Clear-242,244-245,248 etc...   |
| 420 | 710102027302018/4 | 27-Mar-19 | Shiraz Siddique V/s. Hospals India Pvt. Limited                                      | CP. No.431/241-242/PB/2018 | Rohit Chaudhary     | <b>[Hard+Soft]-Pg</b> Not Clear-142-144 / <b>[Soft]-87-92,95-104,106-107,109-114,116-118,121,139-144,158,177,179,181</b>   |
| 421 | 710102073312019   | 27-Mar-19 | APS Tech Support Pvt. Ltd. V/s. AP Securitas Pvt. Limited                            | Section-230-232            | Mukesh Sukhija      | <b>[Hard+Soft]-Missing</b> Pg-110 / E-Stamp Paper Missing With MOA 20Rs.   |
| 422 | 710102072752019   | 28-Mar-19 | Best Healthcare Pvt. Ltd. V/s. HFCL Satellite Communication Limited                  | Section-7                  | Ashok Kumar         | <b>[Hard+Soft]-Missing</b> Pg-39,40-41   |
| 423 | 710102011992019/2 | 28-Mar-19 | Dev Singh Rawat V/s. JC World Hospitality Pvt. Ltd.                                  | IB/458/ND/2019             | Jitendra Kumar      | <b>[Hard+Soft]-Translate</b> Pg-10-12 / A4 Size Pgs-13-14  |
| 424 | 710102025792018/4 | 28-Mar-19 | Kapil Jaiswal & Anr. V/s. Wianxx Impex Pvt. Limited                                  | IB/1666/PB/2018            | Rajat Bhardwaj      | <b>[Hard+Soft]-E-Stamp</b> Paper Wrong Date / Pg Not Clear-34-35 / Flued-24  |
| 425 | 710102002332019/1 | 28-Mar-19 | Brilltech Engineers Pvt. Ltd. V/s. Ansal Properties & Infrastructure Pvt. Limited    | IB/184/ND/2019             | Rakesh Kumar        | <b>[Hard+Soft]-A4</b> Size Pgs-8-10  |
| 426 | 710102004622019/4 | 28-Mar-19 | Dhirendra Nath & Ors. V/s. JC World Hospitality Pvt. Ltd.                            | IB/256/ND/2019             | Jitendra Kumar      | <b>[Hard+Soft]-Translate</b> Pg-10-12  |
| 427 | 710102073782019   | 28-Mar-19 | Saroj Kakkar & Ors. V/s. Vardhman Infradevelopers Pvt. Ltd.                          | Section-7                  | Vaibhav Tyagi       | <b>[Hard]-A4</b> Size Pgs-154-161,107-109 / Back To Back-136-139 / Missing-170 / Pg Not Clear-128,129,130,131,132  |
| 428 | 710102073632019   | 28-Mar-19 | Sonal Anand V/s. International Trenching Pvt. Limited                                | Section-9                  | Aayush Sai          | <b>[Hard+Soft]-Pg</b> Not Clear-7-11,13,18,19-22,25,28-35  |
| 429 | 710102073832019   | 28-Mar-19 | Brigadier Rajeev Varma & Anr. V/s. TGB Realty Pvt. Ltd.                              | Section-7                  | Dushyant Yadav      | <b>[Hard+Soft]-Missing</b> Pg-107 / RP Form-2 Missing  |
| 430 | 710102073792019   | 28-Mar-19 | Anand Prakash Soni & Ors. V/s. Hector Realty Ventures Pvt. Limited                   | Section-7                  | Vaibhav Tyagi       | <b>[Hard+Soft]-Missing</b> Pg-1,109,110 / Translate-125,131 / Pg Not Clear-298,331   |
| 431 | 710102072942019   | 28-Mar-19 | Vivek Portfolios Pvt. Ltd. V/s. Vivek Financial Commodity Broking Pvt. Limited       | Section-230-232            | CS Parveen Rastogi  | <b>[Hard+Soft]-MOA</b> With 20Rs. E-Stamp Paper / Blank Pg-454 / Pg Not Clear-81-82  |
| 432 | 710102073702019   | 28-Mar-19 | Kuldip Kumar Bassi V/s. Asian Colour Coated Ispat Limited                            | IB/50/PB/2018              | Chandhiok & Mahajan | <b>[Hard+Soft]-Translate</b> Pg-227-229,387,307,309,391,401-407,330,431,433,443,445 / Blank Pg-447,448,293-294 / Pg Not Clear-262-264,291                            |
| 433 | 710102073882019   | 28-Mar-19 | Ajay Tyagi & Anr. V/s. Wianxx Impex Pvt. Limited                                     | Section-7                  | Ashok Kumar         | <b>[Hard+Soft]-Pg</b> Cut-66,68,70 / Wrong Arrange-53-74 / True Copy Sign  |
| 434 | 710102073692019   | 28-Mar-19 | Patel Integrated Logistics Ltd. V/s. Overnite Express Ltd.                           | Section-9                  | Rohan Thawani       | <b>[Hard+Soft]-Pg</b> Cut-31-43,45-46  |
| 435 | 710102073082019   | 28-Mar-19 | TPS Infrastructure Ltd. V/s. Jagtar Singh & Sons Hydraulics Pvt. Limited             | Section-9                  | Sarvagya Sharma     | <b>[Hard+Soft]-Pg</b> Not Clear-19,20,22,23,25,26,27,29,32-48,51-53 / Flueding Index   |
| 436 | 710102073802019   | 28-Mar-19 | Oregenal Lite India Pvt. Ltd. V/s. Supernova Tech Craft Engineering Overseas Limited | Section-9                  | Puneet Agarwal      | <b>[Hard+Soft]-Compliance</b> Affidavit  |

|     |                   |           |  |                             |                       |   |
|-----|-------------------|-----------|--|-----------------------------|-----------------------|---|
| 437 | 710102073172019   | 28-Mar-19 | JSSI Hydraulics Pvt. Ltd. V/s. TPS Infrastructure Limited                  | Section-9                   | Sarvagya Sharma       | <b>[Hard+Soft]</b> - Flueding Index / True Copy Sign / A4 Pgs In Original File  |
| 438 | 710102073922019   | 28-Mar-19 | Ravinder Aggarwal V/s. MSA Developers Pvt. Limited                         | Section-7                   | GNS Legal LLP         | <b>[Hard+Soft]</b> -Pg Not Clear-108,115-117,129,130,159,161-162,163-168,172,173,175,224,278                          |
| 439 | 710102073872019   | 28-Mar-19 | Bhuvanesh Sharda V/s. Shree Nursingsahay Mudungopal Engineers Pvt. Limited | Section-9                   | Shivalok Yashovardhan | <b>[Hard+Soft]</b> - List Of Date & Events / Index Wrong Arrange / <b>[Hard]</b> -Index Flueding                      |
| 440 | 710200423052018/1 | 28-Mar-19 | Pramod Kumar V/s. Pawan Hans Limited                                       | CA No.210/213(b)ii/ND /2018 | Sunil Sachdeva        | <b>[Hard+Soft]</b> -Pg Not Clear-101,108,136143,144,146 / Wrong Arrange-180,186,189,192,195,198,201 / Missing-207-224 |
| 441 | 710102073862019   | 28-Mar-19 | Edelweiss Asset Reconstruction Company Ltd. V/s. CLC Industries Ltd.       | Section-7                   | RP Agrawal            | <b>[Hard+Soft]</b> -Pg Not Clear-217,256,277,269,309-311,649-651,656-660,706-733,705-734 / Missing-648-669            |
| 442 | 710102027162018/2 | 29-Mar-19 | Duane Park Pvt. Ltd. V/s. Zynke Exports Pvt. Limited                       | IB/580/PB/2017              | Rishabh Jain          | <b>[Hard+Soft]</b> -Translate-05  |
| 443 | 710102000492019/1 | 29-Mar-19 | Milenium Creations Pvt. Ltd. V/s. ROC                                      | CA No.136/252/ND/19         | Sourabh Gupta         | <b>[Hard+Soft]</b> -Income Tax Service  |
| 444 | 710102016752019   | 5-Mar-19  | Baba Jagta Shuttering Pvt. Ltd. V/s. Archana Insulations Pvt. Ltd.         | Section-9                   | Gursat Singh          | <b>[Hard+Soft]</b> -Sign On Petition / Court Fees / Pg Not Clear-31,47,48,50,62-63,72 etc...                          |



**Samendra Shukla**  
Assistant Registrar